

There should be a separate ministry for the welfare of Scheduled Castes and Scheduled Tribes and other backward classes having three separate wings under it. This ministry will deal with all matters including education, service and other policy matters concerning Scheduled Castes and Scheduled Tribes and other backward classes.

The present departmental organisation of the Director General of Backward Classes Welfare should be reorganised as necessary after effecting the above changes in the whole organisational pattern.

As the progress with regard to the Scheduled Castes and Scheduled Tribes has been far from satisfactory, the Government should consider and take serious action to extend the period of reservations for another 20 years and should zealously watch the progress in respect of these two classes.

The said Parliamentary Committee Commission should be immediately urged to study the exact position of progress of Scheduled Castes and Scheduled Tribes and other backward classes and should submit the report by July, 1968 so that the Government know where they stand with regard to the Scheduled Castes and Scheduled Tribes.

**Shri Sadhu Ram** rose—

**Mr Speaker:** We are starting the food debate now. It is past 5.0' clock.

17.04. hrs.

#### MOTION RE: FOOD SITUATION IN THE COUNTRY

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (**Shri Annasaheb Shinde**): Sir, I beg to move:

"That the Food Situation in

the country be taken into consideration."

**श्री सरजू पाण्डेय (गार्जापुर) :** मैं जाना चाहता हूँ कि फूड डिबेट के लिये कितना टाइम एलाट किया गया है ?

**Mr. Speaker:** Maximum time is two hours. Let us see. Each party will get one chance.

**Shri Annasaheb Shinde:** The 'Review of the Food and Scarcity Situation' placed on the Table of the House last month set out at some length the circumstances resulting in the difficult food situation which has confronted us during the current year. The absence of any carry-over in 1967, the limited extent to which import of foodgrains could be arranged either by way of commercial imports or food aid and the restricted scope for internal procurement in a second year of drought have reduced the size of the Central pool of food resources. To meet the minimal demands of the States, we need to distribute nearly a million tonnes whereas the actual availability with the Centre has varied between 700,000 to 800,000 tonnes a month. In these circumstances, some degree of hardship and distress to the consumer has been inevitable. It can at the same time be confidently asserted that as a result of the judicious management of scarce food resources and of the co-operation of the States and the restraint of the people, the more serious consequences of drought and a major breakdown in the distribution system have so far been averted. It is in this context that I would appeal to the House to assess the performance of Governments, both Central and State, in tackling an unprecedented situation.

Even ordinarily the period from June onwards is one of diminishing market availability and higher prices.

[Shri Annasahib Shinde]

In this year, an already difficult situation was further aggravated by some unforeseen developments. The closure of the Suez Canal resulted in a disruption of the supplies expected in June and July. Apart from the delay in re-routing of ships around the Cape of Good Hope great difficulty developed in chartering ships. Tankers were not available and Government had to fall back on bulk carriers and other types of vessels and even these were not easy to obtain. The result has been that it has not been possible to ensure the even flow of supplies during the months of July and August. The almost continuous rain in ports like Bombay and Kandla during the last four or five weeks has also seriously hampered the grain clearance operations. In the absence of any Central reserves, the public distribution system has had to depend almost entirely on arrivals of grain at the ports and their movement to the various destination points. Despite all these adverse factors, Government has substantially moved the quotas of wheat and milo allotted to the different States for the month of July except in certain States like U.P., Rajasthan and Madhya Pradesh where there have been shortfalls. This is sought to be remedied by giving them priority in movement during the first half of August. As regards the other drought-affected or deficit States including Bihar, West Bengal, Gujarat and Kerala, the bulk of the allotments of wheat and milo has been moved. In some of the States, temporary shortages may have occurred but in the absence of any buffer stocks, this has been unavoidable. It has not been possible also to build up stocks of more than one or two weeks requirements in any State so that any hold-up of movement due to stoppage of work at the ports on account of rain or for any other reason does result in making the stock position precarious. This happened recently in Delhi but corrective measures were

soon taken and a breakdown in distribution avoided. The House will, I hope, appreciate that in the circumstances described above, the smooth functioning of the public distribution system is not always easy.

The House is already aware of the serious position regarding supplies of rice. The availability of this grain from June onwards has been adversely affected because of the slowing down of exports from Burma and the difficulty of securing supplies from the world market for arrival during the lean months of June, July and August. Certain purchases which were made earlier and were scheduled to arrive in the months of July and August will not now reach here till Spetember. There is a world shortage of rice. Even so, Government has been making purchases at excessively high rates. Our expectations regarding rice availability from the surplus States of Andhra Pradesh and Orissa during the month of July did not fully materialise as these States encountered difficulty in effecting procurement to the desired degree. There have, therefore, been shortages in the supplies of rice not only to Kerala and West Bengal but to other States as well. These difficulties are likely to continue during August also. We have assured Kerala a supply of 33,000 tonnes of rice during August and our efforts to locate additional supplies, either by way of diversion of ships from other countries or by commercial purchases or by internal procurement are continuing. The balance of supplies from Orissa to West Bengal is also being expedited. The Central Government normally distributes between 100,000 and 125,000 tonnes of rice a month to certain deficit areas like Kerala, Jammu and Kashmir, the statutorily rationed areas of Calcutta and Bombay, NEFA, Nagaland, Tripura, Gujarat and for the needs of

Defence. For reasons already stated, it has not been possible to make available this quantity during the months of July and August, but the shortfall in rice has been mostly made good by allotting additional quantities of wheat....

**Shri Vasudevan Nair** (Peermade): There is no wheat also.

**Shri Annasahib Shinde:** That is not correct.

We are deeply conscious of the hardship which the short supply of rice has caused to the people, but we hope that the supply of alternative foodgrains will, to some extent, mitigate that hardship.

I share the concern of the members of this House over the damage to foodgrains in transit by rail in the course of despatch to various parts of the country from the different ports. As the House is aware enormous quantities of foodgrains have to be moved to various distribution centres in the country. Movements have been of the order of 750,000 to 800,000 tonnes per month from the different ports as well as the Central storage godowns. This order of movement has had to be sustained throughout the year even during the monsoon months which are also the lean months in various parts of the country. Of the total quantities transported each month, about 550,000 to 600,000 tonnes have necessarily to be moved by rail. In spite of the best efforts and the marshalling of all available resources, it has not been possible for the Railways to provide covered wagons to meet all the requirements for the movement of these quantities of foodgrains. It has been found that, if movement only by covered wagons is to be resorted to, the maximum quantities of foodgrains which can be transported during any particular month will be about 360,000 to 400,000 tonnes. Since even the present order of movements is not able to meet the full requirements of all the areas in the country, any

substantial reduction in these quantities, by restricting movements only through covered wagons, would lead to widespread distress all over the country. A calculated risk has, therefore, had to be taken and movement by open wagons, even during the monsoon, has been resorted to as inescapable. Every precaution is being taken to ensure that open wagons are properly covered with tarpaulins secured by lashings, and continuous checks arranged at different points in the course of transit to see that tarpaulins are in position. Even so, instances have come to notice of some wagons getting affected by rains. In this context, damage to foodgrains in such wagons becomes difficult to avoid. Salvage operations are undertaken immediately such damage to foodgrains is noticed and the bulk of the grains is saved for human consumption. The quantities of foodgrains rendered unfit for human consumption consequently are, however, small considering the volume of movements. Even a major portion of these foodgrains is sold out as cattle and country feed.

There is no possibility of any foodgrains getting wet in the Government godowns in Calcutta, Delhi or elsewhere. In fact, all the Government godowns are modern structures which are damp-proof and no such danger of damage to foodgrains within the godowns exists. Moreover, in the present context of practically ship-to-mouth existence, only small quantities of foodgrains remain in the Central storage godowns for any length of time. At times, stocks from open wagons are taken to the godown for drying and reconditioning. Supplies of wheat and milo are expected to meet our needs on the present basis till about the middle of October. Steps to meet our requirements for the last quarter of this year are being taken. We have received much aid from such friendly countries as the USA, USSR, Canada and Australia. A proposal for extending additional

[Shri Annasahib Shinde]

food aid from the USA is now under the active consideration of the U.S. Government. We are confident that a decision will be taken soon, so that there is no interruption in the flow of supplies. There are two or three difficult months ahead and with restraint and understanding it should be possible to tide over this period. The monsoon so far has been satisfactory almost throughout the country and provided the September rains are adequate, we may confidently look forward to an easing of the food situation.

**Mr. Speaker:** The motion is before the House.

**Shri N. Sreekantan Nair (Quilon):** Coming from a State which is chronically deficit in foodgrains, coming from a State which produces cash crops that give the Government of India the much-needed foreign exchange, I feel that the food situation in Kerala in particular, and in the country as a whole, is very deplorable. All these aspects have been before Government for a very long time. Measures could have been taken to see that the available foodgrains are rushed to the various areas in time so that we need not have to face trouble in any area in any State, but no such step has been taken in the past.

There has never been a national food policy. Even now, according to my best knowledge, rice is available with the peasants in Andhra Pradesh, and with the millers in Andhra Pradesh. But the Government of Andhra Pradesh cannot provide the money required to purchase that rice from the peasants and millers. So, the grains are rotting with the peasants and millers. The millers do not pay for the grains, and naturally, the peasants do not supply. The peasants are put to difficulties, and the millers also are put to difficulties, and all this happens because it is a question of prestige. If the Andhra Pradesh Government had

been liberal enough to allow the Central Government to step in and buy the grains from the peasants directly through the Food Corporation, there would have been no difficulty at all. Unfortunately, the Central Government are not prepared to impress upon the Andhra Pradesh Government the necessity of doing so. Out of prestige, the Andhra Pradesh Government do not want the Central Government to step in and do the needful, and the result is that the country suffers.

For the last two or three weeks, the distribution of rations in Kerala has completely failed. During this week the city of Trivandrum has not got its rations, because the food has been diverted to other areas where rations had not been given for the last two weeks. Leave alone the question of giving six ounces, the ration has now come down to three ounces there, and even these three ounces could not be given during the last two weeks. In such a situation, what is that we can expect?

No amount of recourse to law and order, no amount of legislation, and no amount of pressure and no amount of recourse to arms could keep down a people who are starving. That is the position in reality that we have got to remember.

There are surplus States in our country today. This morning, the Prime Minister was telling me that 14,000 tonnes of rice had been given to Madras by Andhra Pradesh. I am reminded of a saying in our language to the effect that only a rich man gets invited to dinners. She herself told me 'There is so much stock in Madras. Why don't you ask the Madras Government to give you that rice?' The Central Government had the moral authority or moral right to request the Government of Andhra Pradesh to give rice to Madras and

to insist upon Madras substituting it with lower quality rice? After all we in Kerala are prepared to take even bad quality rice or lower quality rice because any sort of rice is good for us. If the Madras people want a better variety of rice, let them take it from Andhra Pradesh. But let them give their lower quality rice to Kerala. Even that bargain was not agreed to, because the Andhra Pradesh Government say that they are completely free to deal with their surplus as they think best. When a particular State is starving, if a surplus State which has already got about 1.5 lakhs tonnes rice as buffer is given more, is that proper? Is it not really unkind and unfair? That shows how incompetent the Central Government are with regard to the question of food.

If only we could have utilised the foreign exchange which we earn freely, we would have got the rice that we need. I had sent a letter to the Minister of State for Food from one of the merchants from the USA Mr. William J. Drought I had sent it to the Food Department and I got a reply that because the prices quoted were high they could not accept it. As a matter of fact what I am told by way of explanation for this is that until and unless they get rice under PL-480 our Government are not prepared to invest any foreign exchange on this item. We demand that we be supplied rice or paddy either from internal procurement or from surplus States or by way of imports from outside or else the foreign exchange which we earn may be allowed to be utilised in part for purchasing food-grains for our State.

**Shri Annasahib Shinde:** What I had said was that we were purchasing even at a higher price. It is not correct to say, therefore, that because of higher prices we were not purchasing.

**Shri N. Sreekantan Nair:** Mr. William J. Drought had written a letter and that was sent to the Food Department and the reply that came was that because the prices were higher, we could not purchase that. I would like to submit that at any price we want to take rice or paddy; whether it be from Andhra Pradesh or Madras or from America, we do not mind; our Government are prepared to subsidise it; even if it be at the cost of suspending all other developmental work, we do not mind. We want to get food for our people. Let us be given rice. We are prepared to purchase it through the Food Corporation from Andhra Pradesh even by giving a higher price, if only they are willing to give. Otherwise, let some rice or wheat be imported from America and kept as buffer stock so that our people would not starve during the next two months. That is our only humble request. It is a fundamental human right. We declare that hunger cannot be shut out by any legislation or by other action. Until and unless our demand is met, I am afraid there are going to be food riots in Kerala. I know it will not be against the Central Government, it will be against our own State, against our own Government, and our police will have to face it. We will meet it naturally, not with lathis. But the whole State will flare up and we will all go to dogs. Nobody gains. It will be a national waste. But ultimately the feeling that the Centre is not doing what is fair by us will grow in the minds of the people and it will lead to embitterment of future relations.

Therefore, I request the hon. Food Minister through you to see that something is done immediately.

**श्री सीताराम केशरी (कटिहार):**  
मैं समझता हूँ कि सारे देशवासियों का यह विचार है कि धन्न का प्रश्न एक गम्भीर प्रश्न है और इस में कोई सन्देह नहीं है कि

## [श्री सीताराम केपरी]

सभी देशवासियों से इसका सम्बन्ध है। ऐसे प्रश्नों को राजनीतिक दृष्टि से एक्सप्लायट नहीं किया जाना चाहिये। जो भी ऐसा कोई कार्य करता है वह अमानवीय कार्य है ऐसा मैं समझता हूँ।

इस राष्ट्रीय मसले को हल करना है तो मैं समझता हूँ कि सभी दलों को सरकार के साथ सहयोग करना चाहिये और सहयोग करके ही इस मसले को हल किया जा सकता है। सद्भावना के आधार पर ही जो कमी भ्रम की है उसका सामना किया जा सकता है। जिस किसी स्टेट में अन्न को कमी हो उस स्टेट में अन्न भेजा जाना चाहिये। और राष्ट्रीय स्तर पर इस मसले को हल करने की कोशिश होनी चाहिये।

हमारी सरकार इस समस्या का समाधान करने के लिए जितनी कोशिश हो सकती है कर रही है। लेकिन जो मशीनरी है वह खराब है। आप ने अभी अखबारों में पढ़ा होगा कि बंगाल में पंद्रह हजार मन चावल या गल्ला बरबाद हो गया। उसी तरह से दिल्ली में गल्ला बरबाद हुआ है। यह असावधानी के कारण हुआ है। जो नीकरशाही है जो सरकारी तंत्र है जो सरकारों मशीनरी है उन लोगों पर मैं चाहता हूँ कि निगरानी रखी जाए।

हमारे कुछ विरोधी दलों के लोग इस सब चीज का एक्सप्लायट करने की कोशिश करते हैं लेकिन उनको ऐसा नहीं करना चाहिये। कम से कम अन्न के मसले को वे अपने स्वार्थों की तिथि के लिए एक्सप्लायट न करें। भूख का सवाल हर व्यक्ति से सम्बन्ध रखता है। यह प्रश्न हर व्यक्ति के जीवन मरण का प्रश्न है। मैं यह भी कहना चाहता हूँ कि उन प्रदेशों में, जिन के अन्दर सूखा पड़ा है, दो दो मीसमों से जहाँ अन्न नहीं हुआ है, जहाँ वर्षा नहीं

हुई है और जिस के कारण लोग भूखों मर रहे हैं, वहाँ की जनता के प्रति मानवीय दृष्टिकोण अपनाया जाना चाहिये। और उनकी भरसक सहायता की जानी चाहिये। यह ठीक है कि बंगाल में और केरल में चावल की कमी है और उनको चावल मिलना चाहिये। इसी आधार पर मैं आग्रह करूँगा कि आपकी दृष्टि बिहार की ओर भी जानी चाहिये। मैं कहूँगा कि इस समय जो वहाँ पर कोएलिशन सरकार है उससे पहले जो सरकार थी उसने चार लाख टन की मांग की थी और केन्द्रीय सरकार ने 1 लाख 75 हजार टन देने की बात कही थी। लेकिन इतना भी नहीं दिया गया और केवल 1 लाख 66 हजार टन ही उनको दिया गया। इसी तरह से वर्तमान कोएलिशन सरकार से पहले जो सरकार थी उसको केन्द्रीय सरकार को सूखा प्रस्त क्षेत्रों में राहत कार्य करने के लिए जितनी मदद देनी चाहिये थी वह नहीं दे पाई, उस में यह सुस्त रही। जब से कोएलिशन सरकार आई है, अपनी प्रतिष्ठा के दृष्टिकोण से, अपने सम्मान को बनाये रखने के दृष्टिकोण से केन्द्रीय सरकार ने जो भी कौटा एलाट किया, उसे पूरा करने की कोशिश की है। मैं मानता हूँ कि जो वहाँ की सरकार है और जो वहाँ की सरकार है दोनों के सामने डिफिकल्टीज हैं। जो अन्न सप्लाई किया जाता है उस में व्यवधान रहा है। लेकिन फिर भी केन्द्रीय सरकार के व्यवहार में बिहार में जब कांग्रेसी सरकार थी और अब जो कोएलिशन सरकार वहाँ है उसके प्रति अन्तर पड़ा है। यह अच्छी ही बात है।

चावल और अन्न विदेशों से भारत आने में कठिनाई हो रही है। विशेष कर मिडिल ईस्ट में जो लड़ाई हुई है और उसके कारण समुद्री यातायात में जो अव्यवस्था फैली है और जिस के कारण अन्न से लदे हुए

ब्राह्मण केप आफ गुड होप के रास्ते से आ रहे हैं, उसकी बजह से भी हमारी कठिनाई बढ़ी है। मैं कहूंगा कि जिन प्रदेशों में अन्न प्राधिक पैदा होता है उन प्रदेशों के लोगों से आप आप्रह करे कि चूंकि यह एक राष्ट्रीय मसला है, सारे देश का मसला है, हर व्यक्ति के साथ इसका सम्बन्ध है, इस मसले को वे मानवीय आधार पर हल करने की कोशिश करें और कमी वाले प्रदेशों में वे अन्न भेजें। ये जो प्रदेशों में आपने जोन लगाये हैं इनको आप दूर करें। मैं नौगछिया, डिस्ट्रिक्ट भागलपुर का दौरा कर रहा था। वह मकई उत्पादन का एक प्रमुख केन्द्र है। वहां मकई बहुत ज्यादा पैदा होती है। इस इलाके में आपने थाना वाइज जोन इंट्रोड्यूस किये हैं। मैं आप्रह करता हूं कि इन जोंज को आप हटा दें। इस मामले में आप हिम्मत और बहादुरी से काम लें। आप एक बड़े नेता हैं और पंद्रह बीस साल से आप सेवा कार्य करते आ रहे हैं। आपके सबल हाथों में यह फूड का प्राबलैम अवश्य हल होगा। आप जरा मुस्वीदी के साथ, बहादुराना तरीके से, और माह्य के साथ जोनल सिस्टम को तोड़ कर सारे देश में फूड के प्राबलैम को राष्ट्रीय स्तर पर हल करें। मुझ पूरी आशा है कि आप ऐसा करके इसको अवश्य हल कर लेंगे।

**Shri K. M. Koushik (Chanda):** I have stood up to criticise a veteran administrator, and I crave your indulgence in the matter. I honestly feel that the policy pursued by the Government in the matter of procurement appears to be absolutely unwarranted and it is working to the hardship of both the consumer and the producer, as I will presently show.

In between the farmer who brings the dhan and the purchaser, there are two agencies which actually take about Rs. 15.40 per bag of dhan. These are the data I have collected from the collectorate, I am absolutely certain there cannot be a difference of

even a single paisa. So, you can take it for certain that I am giving you the correct data.

**The Minister of Food and Agriculture (Shri Jagjivan Ram):** which State?

**Shri K. M. Koushik:** Maharashtra.

Firstly, the co-operative societies are now greatly published. The Government honestly feel that the co-operative societies are a panacea for all ills in the country, and so anything done through them is presumed to be perfect. That is the idea with which things are going on. I will presently show how many favours are conferred on co-operative societies at the cost of the consumer and the producer as well. Both of them suffer with the co-operative societies being treated like the sons-in-law of the Government.

The farmer gets actually Rs. 89.05 per bag, I mean a quintal, of rice which he sells to the co-operative society. Actually, the Government purchases from the co-operative society at Rs. 98.90 and the Government adds Rs. 5.50 as overhead charges. So, in all, the Government is able to sell the bag which has been purchased, for which the farmer gets only Rs. 89.05, at Rs. 104.40. So, these two white elephants, the Government over head charges and the co-operative societies actually take up the difference of Rs. 15.35. If really a grain dealer had done it, you would have called him the worst blackmarketeer on the face of it, and you would have given him a cane beating, the cane being got from Malaya. Now, the Government does it, therefore it passes off as a perfect welfare measure. This is the difference. You can very well see that Rs. 15 per bag of rice is something which is abominable and unthinkable. So, you will have to think, and I will give you the reasons why it is so.

The farmer brings the bag of paddy, the co-operative society purchases it

[Shri K. M. Koushik]

at a particular price. It fills the dhan in a particular bag and it is there in the bag for one day. The next day it is emptied to be milled into rice. So, for one day's use of the bag the Government is absolutely charitable and gives 42 paise as depreciation for each transaction. I enquired from the collectorate as to how many times a bag is used in this manner, and the collectorate was pleased to say that it is used at least 50 to 60 times. That means, for each filling of the bag depreciation of 42 paise is given, that is you are giving the co-operative society about Rs. 25 to Rs. 30 for each bag which costs only Rs. 2. Actually, this amount is being borne by the consumer, a thing which you as a veteran administrator should look into, and the other things that I am going to give you in a catalogue. If these things are reduced, the consumer will be benefited, and that may also give an incentive, as I will presently show, to the producer to come before the procurement with better stocks also. There is then what is known as market cess at a uniform rate of 15 paise for each bag purchased at every centre. It is intended to defray case imposed by law. I have made enquiries. In 80 per cent of the places where procurement is going on, there is no such law to impose market cess but all the same for every bag of dhan which is actually procured by the government a flat rate of 15 paise is given to the co-operative society. Why only at particular places this tax is imposed by law and why in other places there is a general rate given? I cannot understand all this. These are some of the things which go to make the prices high to the consumer; with no benefit to the producer.

Government have a fad for everything to be done by co-operative societies. At certain procurement centres there are no co-operative rice mills and the Government do not want the dhan to be milled at a private rice mills; the government's or-

gers are to send is to a co-operative rice mill which may be 30, 40 or 50 miles away. It is so in my district; the dhan procured at place A can be milled in a privately owned rice mill, but that is not allowed to be done; it is carried to a place 50 miles away and brought back again after milling. For this 90 paise per bag is allowed. I do not understand why the consumer should suffer for the fads of the government to encourage co-operative societies.

When dhan is converted into rice, there is a bye product called konda, a fine dust which is used as cattle feed. Government very charitably have allowed a flat rate of nine paise for storing this konda for each bag. I asked the collectorate whether they get anything and for whom is it stored? I asked them: is it your property? The reply was, it was not theirs. If konda was not Government property, what is the point in giving a flat rate of nine paise per bag for storing it? I asked them. They were unable to give an answer. That is the way Co-operatives are pampered by us while the consumer is made to suffer and the producer also gets less than what he should normally get.

For milling one khandy or bag of dhan, Rs. 2 are fixed for the co-operative rice mills. There are private rice mills which are prepared to do it for Rs. 1:50. I do not know why these mills are not used. In these days it is difficult for anybody to make both ends meet, we want things to be made cheap; I am sure government's aim is also that. The Maharashtra government does not consider the interests of the consumers is worth more than their fad for co-operative societies.

There are 18 or 19 items which I have got from the collectorate and all these are fixed in such a manner as to help only the co-operatives. I spoke to Mr. Shinde about this and he was kind enough to say; you come to me

and we will look into the matter. If all the 19 items are scrutinised carefully, it will be seen that rice could be sold to the consumer cheaper by 20 paise per kg. than what is sold now. It is my contention and I am going to prove it. Government buys it and sells it at Rs. 104.40 per bag. Now, they do not allow any private man to sell a bag of rice for less than this price. If a farmer after giving his levy is prepared to sell a bag of rice for a lesser amount, the government will not allow him to sell it, because with their faulty mode of procurement, they can't sell rice below Rs. 104.35 per bag. This is unfair and illegal to do so. That man cannot sell it, and you are preventing him from selling it at anything less. I put a question to the collector. Supposing the farmer comes and says straight to him, "For Rs. 95, I am going to give a bag of rice." He now gets only Rs. 89. If he can sell it at Rs. 95, he gets Rs. 6 more, and the Government are getting at Rs. 4 cheaper. Why don't you accept it", he may ask. But there is no answer. Excuse me, I am not a master of Hindi, but they say:

अर्घी पीसे कुत्ता खाय ।

Therefore, my submission is that you should look into the whole matter. There is scope for improvement. I will be glad if the farmer gets something more. I am quite sure he will help your procurement and he will bring more stuff. But because he gets very little and he has no incentive, therefore, you will have to scrutinise the whole matter and see that you improve the position of the consumer as well as the producer.

Now, the food zones are very greatly responsible for rise in prices. Many Members have stressed it. I will just quote one case and then finish my speech. It is this. In our place, hybrid maize was produced in a huge quantity last summer

and there are about 1,000 bags lying there. They are not finding any customer for it. There is no customer at all for that. We have made a reference to the Government about it. I want you to find out some customers for it. This situation is due to the zonal barriers. The thing is rotting there. Where maize is actually consumed, the maize is not there. Where maize is not consumed, the maize is rotting there. This is the position. I think that there might even be an honest difference of opinion between us with regard to the question of lifting up of controls. But so far as the zonal system is concerned, I am absolutely certain that it is worth-while removing the zonal barriers; you lift it and watch the reaction. I think the Ministry will give serious consideration to the few suggestions that I have made.

One more minute and I shall conclude. One of my friends who possibly has no chance has asked me put up one matter before the House. In the statement given by the Food Ministry, the stock of rice has been given. My friend says that the ration has been reduced in Goa from 120 grams to 80 grams, and that there has been no supply of rice at all for so many days in the month of June. Therefore, the position of rice is very clear from this statement that the Government has given. From the papers today it appears that the rice quota has been reduced from 120 grams to 80 grams, and there is no supply of rice at all since last June. Therefore, it is my friend's contention that this should also be put before the Minister for the necessary redressal in this particular case.

With these words, I resume my seat.

श्रीमती जयार्बेन शाह (अमरेली): माननीय अध्यक्ष जी, फूड के बारे में बाबुवार इधर से बातें कही जाती हैं यह बात सही है कि

[श्रीमती जयाबेन शाह]

स्थिति बहुत नाजुक है, बहुत मुश्किल है। इस हालत में जो कुछ गवर्नमेंट कर रही है उस से सब को संतोष तो पूरा नहीं हो सकता फिर भी जहां पर ज्यादा से ज्यादा मुश्किल है जैसे कि बिहार, यू०पी० और केरल में भी है उन के प्रति ज्यादा से ज्यादा ध्यान दिया जाय, यह हम सब मानते हैं। हम गुजरात से आये हैं। गुजरात तो डेफिसिट पहले ही से है। लेकिन फिर भी हमारा सब का और हाउस का भी यही कहना है कि उन प्रदेशों की ओर ज्यादा ध्यान दिया जाय। लेकिन साथ साथ जहां कमी और स्टेंटों में भी है चाहे वह बोलें न बोलें उन की ओर भी देखना चाहिए। गुजरात की बात में कहूं वहां का एक तिहाई हिस्सा ऐसा है कि जहां दो साल से ड्राउट सिचुएशन चल रही है। भ्राज लोगों को कुछ काम मिल सकता है लेकिन खाने को नहीं मिल सकता है। बाजार में दाम इतने बढ़े हुए हैं, जहां ज्यादा पैदा होता है वहां क्या हाल होगा, यह तो मुझे पता नहीं, लेकिन हमारे गुजरात में कुछ भी बाजार से खरीदना गरीब लोगों के बश की बात नहीं है। उन के दाम इतने बढ़े हुए हैं वह बाजार में खरीद नहीं सकते हैं और फेयर प्राइस शाप से मिलना तो बहुत मुश्किल हो गया है। राइस की बात तो हम करते ही नहीं। हम तो कहते हैं कि जो राइस खाने वाले हैं उन को राइस दे दो। लेकिन हम चाहते थे कि व्हीट, मिलेट या ग्राम तो मिले। लेकिन ग्राम भी बन्द कर दिया। कितने सालों से हम पीछे लगे हैं कि रिलीक्सेशन कर दो लेकिन वह भी नहीं किया। जहां ज्यादा पैदा होता है वह भी चिल्लाते हैं। मध्य प्रदेश वाले भी चिल्लाते हैं और पंजाब वाले भी चिल्लाते हैं तो हमारे जैसों की चिल्लाने की नीबत आई है। हम जानना चाहते हैं कि ऐसी हालत हम कब तक चलाना चाहते हैं? ईश्वर की कृपा हो गई, अच्छी बारिश हो गई।

दाम गिरते जा रहे हैं और गिरेंगे ही। जहां होडिंग होगा वह बाहर आ जायगा। फिर भी मैं यह कहना चाहती हूं कि भ्राज सारे देश में कितने गरीब लोग हैं, उन के लिये बहुत मुश्किल हो रही है। हमारे गुजरात में तिहाई पीपुलेशन ड्राफ्ट स्ट्रिकन है। वहां उन को काम तो दिया गया लेकिन खाना नहीं मिलता है। अब इस मुश्किल के दो महीने और बाकी रह गये हैं। मैं गुजरात के लिये ही नहीं कह रही हूं सारे हिन्दुस्तान की भ्राज यही हालत है, इस हाउस में जो चिन्ता दिखाई जा रही है, वह सारे देश की है, यह पार्टी-बाजी की बात नहीं है।

एक सदस्य को अपरेटिविज के खिलाफ बोले। उन्होंने अपना अनुभव बताया, लेकिन हमारा अनुभव उन के खिलाफ है। कोअपरेटिविज वालों ने इस मौके पर ज्यादा से ज्यादा मदद का है, यदि वह मदद न करते तो पता नहीं क्या होता। मेरे विचार में तो इस सैक्टर को और ज्यादा बढ़ाना चाहिये, नहीं तो जो प्राइवेट लोग हैं, वे मार डालेंगे। मैं गवर्नमेंट से कहना चाहती हूं कि वह ऐसी बातों पर ध्यान न दे और इस सैक्टर को ज्यादा से ज्यादा बढ़ाये।

पिछले 6 महीने में गुजरात को जो अनाज दिया गया, वह उसकी जरूरत से 50 फीसदी कम है। जो हमारा नार्मल कोटा है, उस से हम को ज्यादा देना चाहिये था, लेकिन फिर भी नहीं दिया गया। मैं आप से प्रार्थना करती हूं कि फोर-नौडम-सेक कुछ ऐसा करे, जिससे कि उन लोगों को, जिनको परचेजिंग पावर ज्यादा नहीं है, जो बाजार से नहीं खरीद सकते हैं, उन को ठीक दामों पर अनाज मिल सके। हम जानते हैं कि अरब-दखराइल सड़ाई को

वजह से हमारा बहुत नुकसान हुआ है, वे लोग भी यह बात समझते हैं, हम उन को समझा भी सकते हैं, फिर भी जितना आपके पास है, उस को तो ठीक तरह से बांटो। जिन के पास ज्यादा है, जैसे आन्ध्र वाले हैं, उन भाइयों से प्रार्थना है कि अपने अनाज को निकालो। ईश्वर की कृपा से अब वर्षा अच्छी हो रही है, आशा है आगे ज्यादा अनाज आ सकेगा, लेकिन इस समय के दो महीने बड़े खतरनाक हैं। आज तक जैसा भी सम्भव था हम चले, लेकिन आगे के दो महीने हम सारे देश में मिल कर, एक दूसरे की भावना और सहानुभूति रख कर जल्दी से जल्दी पार करें और उस में कामयाब हों, ऐसी हमें कोशिश करनी चाहिये।

कहा गया है कि बैंगन नहीं मिलती है, बैंगन को मूवमेंट कंपैसिटी नहीं है। मैं इस बात को मानने के लिये तैयार नहीं हूँ। कितनी बैंगन कंपैसिटी हमारी आइडल पड़ी हुई है, हमारे पास इस के आकड़े आते हैं, हम कैसे मान लें कि आपके पास बैंगन नहीं है। हमारी जनता आपकी इस बात को नहीं मानेगी। मैं चाहती हूँ कि आप रेलवे अथॉरिटीज के साथ बैठ कर इस बात को तय करो कि बैंगन मूवमेंट कैसे हो? रोड से यह काम क्यों हो, हमारे पास इतने साधन होने के बाद आप ऐसी बातें करें कि बैंगन के कारण अनाज मूव नहीं होता है—मैं यह मानने के लिये तैयार नहीं हूँ। हमारे पास जितना स्टॉक है, उसका ठीक तरह से डिस्ट्रीब्यूशन करो और जहाँ कहीं भी ज्यादा अन्न है, मेरी उन से प्रार्थना है कि उसको बाहर निकालो, केरल भेजो, बिहार भेजो, यू० पी० को भेजो और इस तरह से भेज कर हमारी जो आज नैशनल कॅलेसिटी है उस को जल्दी जल्दी पार करो, ऐसी मेरी प्रार्थना है।

**Mr. Speaker:** I will request the members from other States like Andhra and Punjab to take less time, so that I can give some more time to members from Kerala and Bengal.

**श्री यशवन्त शर्मा (अमृतसर) :** अध्यक्ष महोदय, सारे देश से एक आवाज उठ रही है चाहे वह बिहार है, बंगाल है, हिमाचल प्रदेश है, उत्तर प्रदेश का पूर्वी जिला है, मध्य प्रदेश है, सब जगह से अभाव के कारण एक बड़ी भारी चिल्लाहट उठ रही है, लेकिन मुझे दुख के साथ कहना पड़ रहा है कि केन्द्र इस मामले में अपनी जिम्मेदारी को नहीं निभा पा रहा है। देश के अन्दर जो कुछ उपलब्ध है उसका बटवारा करने की व्यवस्था ठीक तरह से केन्द्र ने नहीं की है और इस के कारण से पिछले दो महीने से इस माननीय सदन में अनेकों बार खाद्य के सवाल को लेकर आवाजें उठी हैं, लेकिन मुझे दुख के साथ कहना पड़ता है कि स्थिति ज्यों की त्यों चल रही है।

आज दिल्ली की स्थिति यह है कि जहाँ पर एक हजार टन प्रति दिन का खर्च है, जो कि राशन में लगता है, जिस समय मंत्री महोदय ने दिल्ली के सम्बन्ध में बक्तव्य दिया, उस समय दिल्ली प्रशासन के पास केवल तीन दिन का राशन बाकी था। इस के अतिरिक्त महीने महोने का राशन देने की व्यवस्था के अनुसार तथा कुछ देहाती क्षेत्रों में पूर्ति की जो जिम्मेदारी है जिसको कि फेयर प्राइस शाप्ट को सप्लाई करना पड़ता है। दिल्ली प्रशासन के पास इस सब की पूर्ति के लिये 53 हजार टन का बफर स्टॉक होना चाहिये था, लेकिन उन को कहीं से भी सप्लाई प्राप्त नहीं हुई। मंत्री महोदय ने कुछ कारण बताये हैं लेकिन उन कारणों से तो आवश्यकता की पूर्ति नहीं हो सकती जो स्थिति आज दिल्ली में है, वहाँ स्थिति भारत के प्रत्येक राज्य को है, उसी तरह का संकट बिहार के सामने है, केरल के सामने

[श्री यज्ञवत शर्मा]

है। केरल के सदस्य राज यहां पर बोल रहे हैं, लेकिन कुछ राज्य ऐसे हैं, जिनको अवाज यहां पर नहीं सुनाई देती है। हिमाचल की यही स्थिति है। आज बिहार में केवल 30 प्रतिशत धान की बवाई हो पाई है। बंगाल का तीन हजार टन प्रति मास का चाय-बागान के मजदूरों का कोटा है लेकिन उनके पास स्टॉक नहीं है। इन सारी परिस्थितियों को दृष्टि में रखते हुए मैं मन्त्री महोदय से पूछना चाहता हूँ कि उनके पास क्या इलाज है। आज यह सदन यहां पर बैठा हुआ है और बहुत जल्दी अपने काम को समाप्त करके कुछ समय के लिये स्थगित हो जायगा। उसके बाद उन राज्यों की अवाज किस तरह से मन्त्री महोदय के कानों में पहुंचेगी मुझे कोई हल इसका दिखाई नहीं देता है। माननीय मन्त्री ने अभी वक्तव्य दिया कि रेल के डिब्बों, भण्डार और यातायात की व्यवस्था ठीक की जायगी—लेकिन यह संकट सरकार के सामने नया नहीं आया है। हर संकट के समय सरकार एक नये वक्तव्य के लिये तैयार हो जाय यह सरकार की प्रामाणिकता का परिचय नहीं है। सरकार को सोचना चाहिये कि उन को इस अव्यवस्था का ज्ञान पहले से क्यों नहीं हो पाया, क्या उन्हें पता नहीं था, क्या वर्षा पहली बार आई है, यह स्थिति अपने क्रम के अनुसार आई है, इस का उनको पहले से ध्यान होना चाहिये था। खुले डिब्बों के अन्दर अनाज भेज दिया गया, फूड कारपोरेशन की इस भूल के कारण पांच हजार टन अनाज इस दिल्ली में सड़ गया। इतना ही नहीं मानव की अपेक्षा का इससे बड़ा और क्या प्रमाण हो सकता है कि उसी अनाज की पिसाई करके लोगों को खाने के लिये दिया गया। मैं लोक सभा के सदस्य के नाते कह सकता हूँ, मैंने उसकी रिपोर्ट भी दर्ज कराई थी, वह आटा मुंह में नहीं जा सकता था मिट्टी की गंध उसमें से आती थी। मेरे पास एक बच्ची थी, वह मेरी बच्ची की बच्ची

है, उसने कहा कि यहां तो मिट्टी की रोटी मिलती है तुम तो कहतीं थीं कि पिताजी बड़ी जगह पर चले गये हैं, लेकिन यहां तो मिट्टी की रोटी खाने को मिलती है। यह बात मैं कहने के लिये नहीं कह रहा हूँ, प्रमाणित प्राधर पर कह रहा हूँ, यह स्थिति है।

मैं केरल के एक सैनिक के वक्तव्य की ओर भी आपका ध्यान दिलाना चाहता हूँ, जिसे मैंने अखबार में पढ़ा था। 5 ता० के हिन्दुस्तान टाइम्स में श्री रोजेलो का एक पत्र छपा है उसने उस पत्र में लिखा है कि इस पत्र को मैं रात की स्ट्रीट लाइट के नीचे बैठ कर लिख रहा हूँ। जब मैं समाचार पत्रों में पढ़ता हूँ कि राज्यों में अनाज की कमी रोज-ब-रोज बढ़ रही है, लोगों को अन्न नहीं मिल रहा है, मेरी हालत यह है कि मैं रात को सो भी नहीं पा रहा हूँ। केन्द्र अपनी जिम्मेदारी को क्यों नहीं निभा पा रहा है, कहां इनएफिशियेन्सी है। वह आगे कहता है कि मैं तो अपने घर से दूर बैठा हूँ, अपने परिवार से दूर बैठा हूँ। मुझे दुख है कि अन्न के अभाव में मेरे परिवार का क्या बनेगा। मैं समझता हूँ कि सरकार ठीक प्रकार से जो उपलब्ध स्टॉक है, वह जहां-तहां से नहीं ले पाई है। अभी प्रधान मन्त्री ने शुक्रवार के अपने हैदराबाद के भाषण में स्पष्ट रूप से स्वीकार किया कि आन्ध्र से हमें जितना मिलना चाहिये था वह दे नहीं रहा है। आंध्र के मुख्य मंत्री श्री ब्रह्मानन्द रेड्डी ने भी कहा था कि हमारी जो कमिटमेंट्स हैं, उस का एक हिस्सा ही हम दे पायेंगे। दूसरी ओर हमारे पास यह सूचना है कि अभाव के कारण उसी राज्य से लगी हुई 6 मील की सीमा से दो हजार टन का तस्कर ब्यापार हो गया है। यह स्थिति क्यों है? आज वहां भी कांग्रेस शासन है और यहां भी कांग्रेस शासन है, फिर भी इस स्थिति को आप क्यों नहीं रोक पाये हैं?

भाज मेरे एक माननीय मित्र ने अभी आरोप लगाया कि इस विषय का राजनीतिक दुरुपयोग का विषय, एक्सप्लायटेशन का विषय न बनाइये। मैं अपने दल की ओर से विश्वास दिलाना चाहता हूँ सारे विरोधी दलों की ओर से विश्वास दिलाना चाहता हूँ कि निश्चित रूप से विरोधी दल इस मामले को इस संकट के समय में कभी भी किसी प्रकार का राजनीतिक दुरुपयोग का विषय बनाने के लिये तैयार नहीं हैं। सरकार कहे कि उसे किस प्रकार के सहयोग की आवश्यकता है लेकिन दुख है कि भाज आपकी ओर से राजनीतिक कारण लाये जा रहे हैं। भ्रान्त से जितना भ्रम प्राप्त किया जा सकता है उस को प्राप्त क्यों नहीं किया जा रहा है केन्द्र उन के ऊपर दबाव क्यों नहीं डाल रहा है। हिमाचल के मुख्य मंत्री परमार महोदय ने वक्तव्य दिया कि पंजाब भ्रम देता नहीं है पंजाब ने जो कहा है वह दे। भाज ही पंजाब के मुख्य मंत्री हमारी लोक सभा के सदस्यों के सामने अपनी बात रख रहे थे। उन्होंने कहा कि हम ने केन्द्र की आज्ञा से 10,000 टन का एक परमिट हिमाचल प्रदेश को उठाने के लिए दिया। हम ने 10,000 टन एक दम दे दिया। वह अभी तक 2,000 टन उठा पाये। वह 8,000 टन क्यों नहीं उठा पाये? अब उन की आर्थिक कठिनाइयाँ होंगी जो केन्द्र को देखना है। यह केन्द्र के विचार का विषय है। मैं एक ही बात कहना चाहता हूँ कि भाज जैसी परिस्थिति यहाँ पर पैदा हो गयी है मैं, अध्यक्ष महोदय, आप के द्वारा खाद्य मंत्री महोदय से निवेदन करना चाहूँगा कि केवल चिल्लाहट को आधार न बनाइये। केरल के कुछ संसद सदस्य प्रधान मंत्री के घर के सामने धरना लगा दें लेकिन भाज कितने ही राज्य ऐसे हैं जिनके कि लोग धरना नहीं लगा पायेंगे तो उन के बारे में आप की क्या नीति है? 15 लाख टन आप को अमेरिका से आने की बात है।

स्वैज नहर का झंझा बीच में खड़ा है और भी अनेक प्रकार के झंझट खड़े होंगे इसलिए उस पर हम बहुत कुछ भरोसा नहीं कर सकते। यह मंत्रियों के बहरे कानों पर आवाज उठाने की परिस्थिति भी इस सदन की अब नहीं रहेगी। यह भागे आने वाले तीन महीने घोर संकट के हैं। शत्रु का भी हमें भय है। इस हालत के अन्दर मैं कहना चाहता हूँ कि जो सरकार की परिस्थिति है, जो सरकार की भ्रम के वितरण की नीति है, बंटवारे की नीति है और जो उपलब्धि को सम्हाल कर रखने और आवश्यकता के स्थानों पर पहुंचाने की तत्परता है उस के अन्दर मैं समझता हूँ कि हमें किसी प्रकार का भी भरोसा नहीं रहा। इस सदन के अन्दर मैं यह कहना चाहूँगा कि खाद्यान्न के सवाल के ऊपर पिछले तीन मासों की जो परिस्थिति है वह परिस्थिति यह मांग करती है कि कि खाद्य मंत्री महोदय अपना त्यागपत्र दे दें। मैं अपनी ओर से और अपने दल की ओर से उन का त्यागपत्र मांगना चाहूँगा। इस सवाल के ऊपर वह पूर्णतया विफल रहे हैं। कांग्रेस सदस्यों ने भी जिस तरीके से कहा है और अभी जिस तरीके से एक बहन ने अपनी बात कही है वह हृदय को चमने वाली बात है और वह यह परिस्थिति बतलाती है कि खाद्य मंत्री महोदय को अपना त्यागपत्र दे देना चाहिए क्योंकि वह अपने कर्तव्य पालन में विफल रहे हैं। वह एक सही खाद्य नीति नहीं बना व अपना सके और देश की खाद्यान्न की आवश्यकता को पूरा न कर सके। मैं चाहूँगा कि इस परिस्थिति को वह दूर करें। यह खाली कुछ व्यक्तियों के जीवन मरण व पेट भरने का प्रश्न नहीं है बल्कि यह हमारी स्वतंत्रता और हमारे सब के जीवन के अस्तित्व का प्रश्न है और मैं चाहूँगा कि इस देशव्यापी विषम खाद्यान्न समस्या की ओर तत्काल ध्यान दिया जायगा व इस

[श्री यशदत्त शर्मा]

को हल करने के लिए सक्रिय व ठोस कदम उठाये जायेंगे। धन्यवाद।

**Shri Shivaji Rao S. Deshmukh** (Parbhani): Mr. Speaker, while thanking you for allowing me to participate in this debate, may I inform my hon. friend, Shri Sreekantan Nair that I also unfortunately happen to come from an adjoining deficit State.

**An hon. Member:** From which State does he come?

**Mr. Speaker:** He comes from Maharashtra.

**Shri Shivaji Rao S. Deshmukh:** Out of the total deficit of the country, Maharashtra's happens to be roughly about one-third. Maharashtra has a large urban population and it has resorted to formal and informal rationing in urban areas. Roughly about one-third of the population of Maharashtra is under rationing. So, our grievances are the same as those of Kerala. The only thing is that we are less vociferous and we cannot afford to have dharna in front of the Prime Minister's residence because the party in power in the State happens to be the same which is in power at the Centre. So, we are at the loser's end, while my friends in Kerala are in the fortunate position of getting whatever they could . . . (interruptions). If you please look at Maharashtra's demands, you will see that our total deficit is roughly about 3 million tons per annum. Because of the fear of popular resistance, we try to bring it down perhaps to 2 million tons. Again it is pruned to 1.4 lakhs tons per month and during the lean months to 1.65 lakhs or 1.75 lakhs tons. Then, unfortunately, the Government of India bring down their commitment from 1.45 lakhs tons to

90,000 tons. When it comes to a question of actual performance, Maharashtra gets only 40,000 tons and even when it is liberal the actual supply does not exceed 60,000 tons a month.

We, in this country, have abolished the beggary law but by the abolition of the beggary law we have transformed the entire country into a formed the entire country into a country of beggars. Deficit States are supposed to beg at the door of the Centre; the Centre in its turn is supposed to beg at the doors of the surplus States and America and the socialist countries, even at the doors of some other small countries like Thailand, Burma, Philippines and what-not. We would break the international records in the art of beggary, but in order to get over this beggary and get whatever mother earth can give us we are not prepared to support the farmers.

We are not in a position to give them enough incentives so that they would be enabled to produce more food and cash crops. When it comes to begging, we not only beg for food but we beg for cotton also; we not only beg for cotton but we beg for oilseeds and soyabean. I think, the national honour of the country demands that sooner or later we stop going on telling this House and the country that because the God of Rain has been pleased, because the monsoon is better, we hope a better harvest.

The harvest from agricultural land is more a question of the farmers' toil, blood, sweat and tears than the mercy of the God of Rain. When the farmer by his toil must produce more, we sit on him. We do not pay adequate and remunerative prices, with the result that the production is lower and we blame the God of Rain and say that there has been either drought or floods.

In a vast country of these dimensions in some part of the country or another there is bound to be drought or floods. This has to be a natural phenomenon year after year. Our Government should refrain from saying that because of drought conditions or flood conditions we are not in a position to meet adequately the demands. It is because of saying this that when production falls down our Minister has to come before this House and say that we are literally under ship to mouth existence.

It is not only ship to mouth existence. There may be many a slip between the cup and the lip but between the ship and the mouth there are miles and miles of slips. For instance, because the Suez Canal is closed the arrival of food ships is delayed. Well, the Government knows that modern tankers are supposed to bring foodgrains from America to this country. Because of their sheer draught requirements, they are not in a position to use the Suez Canal. They never use the Suez Canal; they have to be routed via the Cape of Good Hope and because of the speed at which they ply it does not make any difference whether a small ship comes through the Suez Canal or a large tanker comes via the Cape of Good Hope. This is a gross misstatement of fact when the Food Minister says that because the Suez Canal is closed arrival of food ships is delayed.

I am prepared to confess, whatever be the effect of the closure of the Suez Canal, the closure of the sewage canal at Capitol Hill thus becoming unhygienic because of the unsanitary condition may result in the gods of Capitol Hill denying us food and our people may have to die for want of food. This state of affairs will have to be improved and the sole responsibility for improving this situation squarely rests at the door of the Central Government.

We feel—and we feel very honestly—that by dividing this country into

food zones, we have further subdivided this country into State zones and the States in their turn have divided this country into districts and tehsils. I have had the most unfortunate experience of a tehsildar of a small place being physically beaten in an attempt to remove only 10 bags of rice from godown A to be transported to village or town B. We have come to this level.

We claim from the housetops that there are no restrictions on movement of foodgrains, yet all the surplus States with the help of the Railway Protection Force officials and their local police officials, deny bookings to the people. Cultivators from the surplus States are deliberately underpaid. The deficit States and consumers are supposed to pay more. Even when they pay more—the capacity to pay more not being there—it is not made available. Therefore I feel that once and for all the bold and courageous step of doing away with these food zones should be taken and that would be a golden day in the history of the country. That step with our assurance to the cultivators that they would be getting remunerative prices—not only remunerative prices in the air but based on the cost of production calculated on scientific basis—and meting out the same treatment to agriculture as is meted out to industry are the three requirements which will rid this country of famines and hunger.

With these words I conclude.

18 hrs.

**Shri S. K. Sambandhan (Tiruttani):** Mr. Speaker, Sir, let me, in the first instance, remove some misunderstanding in the mind of some hon. Members and in the mind of the Government that Madras is a surplus State. Madras, even in a normal season, is a marginally surplus State provided everything is carried on according to schedule. Unfortunately, in the past, the

[Shri S. K. Sambandhan]

former Congress Government by adopting wrong policies had brought Madras to a stage of a little deficit State, if not much more. Otherwise, we would have been able to spare more food. Even in our present difficulties, we supplied 5000 tonnes to Kerala very recently. We are prepared to spare more provided the Centre also cooperates with us.

The present food situation in the country is grim. Everybody accepts that. It is no use discussing the situation as it is today only. We have to think of the future also. If you want to think of the future, act for the future, the Government should learn the lesson from the past mistakes which have driven this country to the grave food situation that we see today. But the Government, I think, has not learnt any lesson. They are not prepared to learn any lesson because they do not want to see the facts eye to eye. For instance, the hon. Minister of State, Shri Shinde, said that in the godowns of West Bengal nothing had been damaged or allowed to rot. Very recently, just three or four days back, we read in the papers that a huge quantity was allowed to rot in the central godown of West Bengal and that it had become unfit for human consumption. I do not know how that news appeared in the papers and the Minister came forward denying such things that nothing had been allowed to rot in West Bengal. It was reported that 70 per cent of the stock had become unfit for human consumption. If that is the position, I do not know how the situation is going to improve. I think, we will never improve the situation. It is the blind policy of the Government that has mainly resulted in this grave food situation in the country. Besides, there is the staggering official indifference and the lethargic attitude of the executive in this matter. The Government should give up this kind of an attitude and try to

be more practical in meeting the situation. If you try to be more practical, then the State like Madras which is a marginally surplus State in a normal year can even become, in an abnormal year, self-sufficient, if not surplus. The present D.M.K. Government in Madras has a plan and, of course, for implementing the plan, we require the help of the Central Government which has got all the resources and the powers to help. In the Tanjore District, our D.M.K. Government has a plan to launch a drive for minor irrigation which will help the State to produce 10 to 20 per cent more of the total production that is produced in the State. That means we will be surplus by 10 to 20 per cent which we can afford or rather give to Kerala. For this, we require only Rs. 15 crores. Our Chief Minister has asked for Rs. 15 crores, not immediately, by way of subsidy or even loan or grant and has requested the Central Government to postpone the repayment of interest on the past loans taken by the previous Governments and spent wastefully in the State of Madras. If that is done, we will become surplus and if such things are allowed, particularly, in the surplus States, there will be more and more of production of foodgrains and there will be less and less burden on the Central Government.

So, I want the Central Government to be more realistic in meeting this grave situation. Instead of this, it is very unfortunate, even a responsible person like our Deputy Prime Minister, Shri Morarji Desai, when he spoke on the Congress platform on the Madras beach, decried the D.M.K. Government's attitude in subsidising the food at Re. 1 a measure for proper sections of the people in the State. Instead of appreciating this, it is really unfortunate that a responsible person like Shri Morarji Desai should have decried it. We have not even asked for a

subsidy of the entire thing but for only a certain part of it. We are fulfilling our promises; there is no doubt about it because we are not the Congress Party to flout the promises made at the time of elections as well as at ordinary times to the nation. What we promise to the people, we try to implement stage by stage: as a first stage, we have given this to the people in the statutorily rationed areas and places where there is also informal rationing, and we are trying to give them also at one rupee a measure. Is this to be condemned? Should this be decried by the Central Government? I want the Government to think it over. I want them to try to help the D.M.K. Government in subsidising food in all the other areas, particularly in the urban areas of bigger towns like Coimbatore, Madurai and other towns. I want this Government to co-operate with the D.M.K. Government in implementing particularly the minor irrigation schemes in the interest of increasing the agricultural production.

**श्री प्रेम चन्द शर्मा (हमीरपुर):** इससे इन्कार नहीं किया जा सकता है कि खाद्य समस्या सारे भारत की समस्या है और यही कारण है कि बार-बार इस सदन में इसकी चर्चा होती है। अभी अभी हमारे एक दोस्त श्री शर्मा ने कहा है कि ये जो हालात बिगड़े हैं इसकी जिम्मेदारी हमारे मंत्री महोदय की है। इस कारण से हमारे मित्र ने कह दिया है कि मंत्री महोदय को इस्तीफा दे देना चाहिये। मैं समझता हूँ कि अगर वह ईमानदारी से सोचें, अगर वह आँखें खोल कर देखें तो उनको पता चलेगा कि जिन हालात में से हमारा देश इस दौरान में गुजर रहा है उनका मुकाबला हमारी सरकार ने बड़े ही साहस के साथ किया है और अगर उसने इन खराब हालात को न सम्भाला होता तो पता नहीं क्या हो जाता। जो तब होता उसका आप भ्रंशवादी नहीं लगा सकते हैं। मैं कहूँगा कि मेरे दोस्त को ये जो

लफ़्ज़ हैं वे वापिस ले लेने चाहियें। मुझे दुख है कि मेरे साथी ने इस बात को कहा है।

उन्होंने यह भी कहा है कि हिमाचल को हमने दस हजार टन अनाज दिया है। उन्होंने यह भी कहा है कि हिमाचल ने इस अनाज को नहीं उठाया है। यह उनका सफेद झूठ है। दो हजार टन अनाज हिमाचल को दिया गया है और हिमाचल ने पंजाब के पास दस हजार टन के पैसे जमा करवा रखे हैं। केवल दो हजार टन की ही उसको डिलिवरी दी गई है। पंजाब और हरियाणा के मिनिस्टर्स के ये बयान हैं कि हिमाचल प्रदेश में कांग्रेस की मिनिस्ट्री को तोड़ दो तब अनाज मिलेगा। अगर नहीं तोड़ते हो तो नहीं मिलेगा। ऐसी जब स्थिति है तो पता नहीं किस तरह से ये सट्टन में सफेद झूठ बोलते हैं। जिस अनाज का पैसा इन्होंने हम से बसूल कर रखा है उस अनाज को ये हमें क्यों नहीं देते हैं यह मेरी समझ में नहीं आया है। उन्होंने केवल लोगों को धोखा देने के लिए यह बात कही है। अगर उनके मन में हिमाचल के लिए दर्द होता है तो उनको चाहिये था कि वे हिमाचल को भ्रष्ट सप्लाई करते।

मैं एक और बात आपको बतलाना चाहता हूँ। पंजाब के लोग अपने रिश्तेदारों के लिए अगर हिमाचल प्रदेश में पांच किलो या दो किलो घाटा या गेहूँ ले जाते हैं तो उनकी तलाशियाँ ली जाती हैं उनको परेशान किया जाता है। पंजाब पुलिस हमारी औरतों को बिठा लेती है और उनके कपड़ों की तलाशी लेती है औरतों के सामान की तलाशी लेती है। जो जुल्म और बेइंसाफी पंजाब गवर्नमेंट ने हिमाचल के साथ की है उसको देख कर सिर शर्म से झुक जाता है। मैं दावे के साथ कहता हूँ और इस बात के सबूत भी पेश कर सकता हूँ कि पंजाब की सरकार ने हिमाचल प्रदेश के निवासियों के साथ कितना बुरा व्यवहार किया है और ऐसा व्यवहार

[श्री प्रेम चन्द बर्मा]

किया है जिस का भंडाखा नहर लगाया जा सकता है। इस चीज का मुझे दुख है। मैं चाहता हूँ कि हमारे शर्मा जी माफ़ी मांगें।

जहां तक हिमाचल प्रदेश का सम्बन्ध है वह बहुत ही सुन्दर प्रदेश है। इतना ईमानदार देश है और वह देश जिसने बहादुर डोगरे पैदा किए हैं। बर्फी छमकरन स्यालकोट और जम्मू काश्मीर की सीमाओं पर उन बहादुर और वीर डोगरों ने अपने देश की रक्षा के लिए अपने जानें किस तरह से कुर्बान की हैं? सारे हिन्दुस्तान ने जितनी कुर्बानियां की हैं सारे हिन्दुस्तान की कुर्बानी एक तरफ जो कि शहीद हुए हैं और हमारे जिले कांगड़ा के जितने शहीद हुए हैं वह एक तरफ . . . . . (स्पष्ट) . . . . . मैं ने आप को डिस्टर्ब नहीं किया आप मुझे बोलने दें। मैं आप से भ्रज करना चाहता हूँ कि उन वीर डोगरों ने जो देश की सरहदों पर लड़ने के लिए जाते हैं किस वीरता का परिचय दिया है और उन की हालत यह है कि हमारे यहां से एक फर्लांग के ऊपर 80 पैसे किलो अनाज मिलता है और एक फर्लांग के इधर 1 रुपये 60 पैसे किलो मिलता है। वह वीर डोगरा जो 100 रुपये महीने की तनख्वाह पर तिब्बत में जा कर लड़ता है उस के बच्चे तो खठीदें 1 रुपये 60 पैसे किलो और यहां पांच पांच सौ और एक एक हजार पाने वाले जो हैं उन को मिले 80 पैसे किलो यह हालत है। अध्यक्ष महोदय हिमाचल प्रदेश की हालत बहुत खराब है। मुझे आप समय दीजिए। मैं आप से भ्रज करना चाहता हूँ कि पंजाब की जो सरहदें हैं उन सरहदों के ऊपर यह पोषीशन है कि अनाज जो इतना महंगा है वह अपने जानवरों को डालते हैं 60 और 65 रुपये किबटल वहां बिकता है लेकिन हम को पैसे लेकर भी नहीं देते हैं। पंजाब सरकार हमारे साथ जो अन्याय कर रही है वह मैं आप

के सामने रखना चाहता हूँ। मैं इस सदन को बता देना चाहता हूँ कि अगर भारत सरकार ने और पंजाब सरकार ने हालत को नहीं पहचाना तो उन वीर बहादुरों का देश जो कि पहाड़ी देश है वहां कई नक्सलवाडियां बन जायेंगी। वहां की हालत बहुत खराब है। वहां की सरहदें चीन के साथ मिलती हैं। चीन के जो हमददें यहां पर हैं हमारे हिन्दुस्तान में, यहां पर भी कुछ लोग ऐसे हैं जो उस का नाजायज फायदा उठाना चाहते हैं। मैं मंत्री महोदय से भ्रज करना चाहता हूँ कि उन को पूरी खुराक दीजिए नहीं तो वहां भी नक्सलवाड़ी बनने वाली है।

अध्यक्ष महोदय, मैं यह तजवीज करना चाहता हूँ कि पंजाब हरयाना और हिमाचल प्रदेश का एक जोन बना दिया जाय। अगर यह नहीं बनाया जाता तो 15 हजार टन अनाज हम को हर महीने दिया जाय। और यह भी नहीं करना है तो हमें स्टेट ट्रेडिंग के जरिए पंजाब से अनाज लेने की इजाजत दी जाय। यह भी नहीं करना है तो हमें स्टेटट्रड का दर्जा दे दिया जाय। हम अनाज का इन्ताम कर लेंगे। हम उतना अनाज पैदा कर लेंगे अगर हमें स्टेटट्रड का दर्जा दिया जाय। हमें पूरा विश्वास है कि जगजीवन राम जी जो कि किसान घराने से ताल्लुक रखते हैं, गरीब घराने से ताल्लुक रखते हैं वह हमारी गरीबों की मजबूरियों को समझेंगे। हम भूखे हैं, हमें अनाज मिलना चाहिए। 30 हजार टन आप विल्ली वालों को देते हैं, 30 लाख की आबादी है हमारी 30 लाख की आबादी के लिए 6 हजार टन देते हैं। तो मैं चाहता हूँ कि दिल्ली वालों का कोटा काट कर के कम से कम 12 हजार टन अनाज वहां दिया जाय ताकि इन को भी पता चले कि हमारी हालत क्या है?

Mr. Speaker: There are a large number of speakers in the list before

me, and there are some other Members also who want to catch my eye. How could I possibly accommodate all of them? All parties must get a chance.

**Shri Randhir Singh (Rohtak):** After having called Members from Punjab and Himachal Pradesh, kindly think of Haryana also.

**Mr. Speaker:** I have also to go party-wise. I am calling one Member from the Congress and one Member from the Opposition alternately.

There is no question of anybody trying to catch my eye now. Each party has given me a list. Unless the party has sponsored the name of the Member concerned, I cannot call him. He will not be able to catch my eye unless his party has given me his name.

**Shri Indrajit Gupta (Alipore):** I do not think that this debate today is one in which we should look at the situation from the point of view of particular States only . . .

**Mr. Speaker:** Deficit States particularly.

**Shri Indrajit Gupta:** That is true, but the point is that we have had this subject raised in this House almost every day by members belonging to one State or the other. The total picture that is presented to us is that every single deficit State has today been reduced to a plight where it has to come with a begging bowl in hand to the hon. Food Minister, not to meet its minimum requirements; that is not the point; we have been reduced to a plight where we have to come and complain and shout everytime that that amount of food which has been promised by the hon. Minister himself as the possible allocation from the Centre to that State is not being given. That is something far short of the minimum requirement. That is the position; that is the real agony of the situation today.

18.17 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

My hon. friend, Shri Deshmukh, spoke about the shame of begging for food and though it is very derogatory to our self-respect, we have been reduced by the Central Government to that plight where we have to come and say that for the next two months at least when the worst period is upon us, you will have to do whatever is possible, whether you beg, borrow, buy or steal—we do not care; not the minimum requirements of our States but the minimum allocations which are accepted by you has got to be given. It is no use here repeating what is the condition of each of the States which is so badly affected. Most of them have non-Congress governments which came to power at the end of the harvest season. The harvest season was over. The grain had passed from the hands of the peasants into those of the traders. It was virtually impossible to go in for any effective procurement. The next harvest is yet to come. In this interim period, these States are faced with this crisis and they have to come here and say: at least stick to the promise you made, if you cannot do more than that—that is all.

You have heard the story of Kerala where ration shops have been closed. A storm is brewing there. Even in Bihar, the State from which the hon. Minister comes, the two lakh tonnes which were promised have not been supplied. In U.P., the quota promised has not been fulfilled in any single month. In Assam and in Manipur, the same situation exists. In Manipur I am told that in the modified ration area in the countryside, people do not get even that one kilo of rice and one kilo of wheat per month, not per week, which they are supposed to get. In Assam, their quota has been cut down, and something which was earmarked for Assam was suddenly diverted somewhere else.

(Shri Indrajit Gupta).

In Bengal, the same situation prevails. I believe the Ministers are in Delhi now asking these people somehow to help them to tide over at least the next two months after which they will try their own procurement from the *aus* crop which is coming to harvest in the State. So we find the same story everywhere.

This afternoon in the city of Calcutta, a big demonstration is taking place, composed entirely of women, housewives who have come out of their houses, many of them with babies in their arms, marching to the Regional Food Directorate of the Central Government to demonstrate there.

Just now reference was made to wastage and rotting of food lying in the King George Dock sheds in Calcutta, about which news has appeared in the papers. For five months that food was not cleared; it has rotted because it has been lying so long there uncleared. Who is responsible? Will any inquiry be held? Is it the officers of the Regional Food Directorate who should be brought to book for this criminal negligence? Or is it the clearing agents, R. Sen and company, who are responsible? Will anybody inquire into it?

By the way, I must also refute one other argument put forward by the hon. Minister in his opening statement. That was the reference made to damage done to food in transit in wagons. He gave us to understand that there is a shortage of closed wagons and that was why sometimes food had to be sent in open wagons. I submit this is not a correct statement of fact. There is no shortage of closed wagons in the country. There is in excess of wagons, and wagon orders have been cut down, the factories producing wagons are closing their doors, because the Railway Board say that they have so many wagons that they do not know what to do with them.

My information is that the Railway Board or the Railway Ministry is insisting that the open wagons in which iron ore has to be carried to the ports for export to Japan, which are sent to Bombay, Calcutta, Goa and so on, must be brought back not empty but loaded with foodgrains, otherwise there will be some financial loss to the railways. So, the real reason is that greater priority is being given to the iron ore which is to be sent to Japan to be turned into steel or iron by the Japanese industrialists, then to the food which is required to keep our people alive. Just for the sake of using those open wagons which are meant for transporting iron ore, the food must be brought back from the ports in the same wagons in an exposed condition, and the result is that we have seen what has happened in Delhi the other day and what is happening in different parts of the country. You can do it in the dry season, but in this monsoon season this practice must be given up. When we have not got enough food, you cannot gamble like this, you cannot lose even one ton of food in this manner. The House should not be given a wrong statement of facts.

The Orissa Government, I believe, has not yet agreed to send to Bengal the 7,000 tonnes of rice which is already due from them, because they say that in exchange for this the Centre had promised to give them 7,000 tonnes extra of wheat, and because they have not received that, they are not despatching the promised 7,000 tonnes of rice to Bengal. I want to know whether this is a fact or not. If this is a fact, I want to know why that wheat is not being sent to them to enable them to despatch the rice in exchange to Bengal.

I only wish to say that it is very sad that we have been almost lulled into a sense of complacency that because we are having fairly good rains we are sort of turning the corner.

We should not suffer from any such complacency. We do not know what may happen next year, whether the next year will not be a bad year again, which is beyond our control, we do not know whether these American supplies of wheat will continue as they are continuing now or not. Therefore, we must plan from a long-term point of view and I charge this Government with an absolute, total lack of long-term planning. I want to know their plan for the next harvest. If you want to turn the corner, you should begin from now with a long-term plan for doing the maximum possible procurement in the next harvest which all of us hope is going to be a fairly good one.

The food Corporation is only an instrument of procurement, it cannot make plans, policies and strategies. That has to be done by you, by the Government, but nothing of the kind is being done, and as far as I know, the Food Corporation is not being given the necessary powers and the necessary resources with which they can launch on a really big, massive scale of procurement on the next harvest, so that we can at least begin to build up some reserve. All this talk of a national food budget and all that is useless unless this is done, unless the Food Corporation goes and procures, and the States are also assured by the Centre that a part of the reserve will be earmarked for the use of that State. There must be a reserve built up, part of which is reserved for each State and part of it for the Central Government. Have such discussions been held, have they had any consultations with the states, has the Food Corporation been given an over-all strategy as to how to set about this operation? As far as I know, nothing of this kind has been done.

I am told that these surplus States which have got certain surpluses are given certain benefits, and because of this zonal system I am afraid they are

profiting by it too. We want this zonal system to go, it is the most illogical thing ever conceived, because it is penalising every deficit State and smuggling cannot be prevented out of the surplus States. Mr. Brahmananda Reddy himself has admitted this that from Andhra thousands of tonnes of rice are being smuggled. On the one side of the border, Andhra is surplus and on the other side of the border, Kerala is starving. This is a ridiculous state of affairs. These surplus states are given certain advantages. They get a bonus for procurement. The Punjab Government gets a surcharge. I want to know whether the Centre sees to it that the money which is being earned by the surplus States by way of bonus, surcharge and so on, is not used up in the general account of the Consolidated Fund of the State, but is at least earmarked for improving agricultural production. Is there that much planning?

It is impossible to do justice to this subject in such a short time. I have made only a few remarks. I will say that for the moment, for the next two months, do anything you like but do not allow he people to starve; beg, borrow, or steal or do anything. Even at the risk of our own self-respect we are prepared to give you a free hand for that. But for the next year, for long-term planning, if you do not begin from now on, you will be landed in a terrible mess. Therefore, I call upon the Minister to tell us whether they are serious about any national food budget planning and whether they are willing to be really firm and stop this private trading in foodgrains, whether they are prepared to take over wholesale trade or whether they will just simply say: let us go to the same way we have always been going; in which case the country will be drowned in blood and in all kinds of commotions and disturbances and I am afraid he will also ultimately have to leave his seat and go.

**Shri Chengalrary Naidu (Chittoor):** Mr. Deputy-Speaker, I come from a surplus state and I have heard people here accusing Andhra Pradesh of not supplying enough rice to Kerala or Maharashtra or other states. I have to tell them that they are suffering under a wrong notion. West Bengal is the highest rice producing area; second comes Bihar; Andhra comes third. I do not know how they accuse only Andhra Pradesh. Still, if monsoon had not failed us, we could have supplied about six lakh tons of rice to other states but unfortunately in the last two years, monsoon failed and drought conditions prevail and we are not able to fulfil the promise of six lakh tons of rice to Kerala or other states. Unfortunately, the Prime Minister has said that there is enough rice in Andhra. It seems we are holding on to rice and are not sending it to Kerala. That is not true. Unfortunately, the impression has gained ground and I think it needs to be corrected. There may be rice in some surplus areas in Andhra. I come from Rayalaseema which is a deficit area and there is drought in that area for the last two years. While in Kerala people at least get 3 or 6 kilos for a fortnight, people in Rayalaseema get 1½ kilos for 15 days. Still we are sending rice to other states. We have to think of the long-term plan; we have an able Minister for Food and Agriculture and after Rafi Ahmad Kidwai, he is the practical man. He has two able assistants as state ministers and let us hope they will tide over the difficulties and will supply enough rice. If there is a third world war, we are not going to get any rice even through the Cape of Goodhope. This year our government has entered into agreements with 12 governments for buying 3.5 lakh tons of rice at Rs. 1200 per ton. It costs about Rs. 300 more per ton to transport—that means, about Rs. 1500 per ton in all. Andhra is supplying rice at Rs. 600 per ton. Now, let us consider the other side. There are some projects in an advanc-

ed stage of construction, like the Nagarjunasagar. For completing that project, we have asked the Centre to give us Rs. 17.5 crores this year but the Finance Minister gives us only Rs. 10 crores. If they really want self-sufficiency in food by 1971, they should give us enough money so that we may give them more rice. If the project is completed, about 20 lakh acres of land can be irrigated and it can be brought under food production. They are able to get only 3½ lakh tonnes of rice from all over the world. We are prepared to give that 3½ lakh tonnes of rice in three years' time if the amount is given to us by the Finance Minister. The Finance Minister is adamant. He is taking an unhelpful attitude towards Andhra Pradesh. They think that we are surplus and ask us, "Why do you want to complete the project?" It is for growing more food, and if we grow more food, we are not going to keep it in Andhra Pradesh alone. We have to sell it to Kerala or Maharashtra. So, we are not going to hold on to that stock. People are saying that we will hold on to our stock of rice. It is not correct. We are not going to hold on to the rice. If we are going to hold on to the stock of rice, it will be spoilt. We are prepared to give to Kerala or any other State.

The other thing is, our Prime Minister has appealed to us to send more rice to Kerala and other places. Actually there may be a little quantity; but even at our cost, at the cost of our suffering, we are prepared to send more rice to Kerala. We are prepared to tighten our belts. We are prepared to send more rice, but what is the reward? They do not even pat us; they do not even speak a good word to us; they do not want to give us any money. (*Interruption*). I am not complaining about Kerala.

**Shri Vasudevan Nair:** These are all wrong statements.

**Shri Chengalaraya Naidu:** I am not complaining about Kerala. I am complaining about the Finance Minister. I am complaining against the Government who are not sympathetic to us. I want the Central Government to allow us to complete the project and thus send more rice. (Interruption). Please allow me to complete. If the Government is not going to come forward with enough funds for completing the project, I am afraid the country will suffer not only this year; but for several years we are going to suffer. They are talking of drought conditions. Even if we suffer from drought conditions, if there is failure of monsoon, we must try and grow more food. If electricity is extended in Rayalaseema and other areas in Andhra Pradesh, then, even if there is failure of the monsoon, we have got enough of water underground and we can pump the water out and grow more food. The food production will not be affected by the monsoon or the drought conditions. So, I request the Government, I appeal to the Government and to our Minister of Food and Agriculture to request the Finance Minister to allow us enough fund. If the Finance Minister is not going to cooperate with the Minister of Agriculture and provide more fund, then, he is going to get a bad name to the Minister of Agriculture, and he will not be able to help in food production.

**Shri Ebrahim Sulaiman Salt (Kozhikode):** Sir, we appeal to the Finance Minister through you to give Rs. 17 crores to Andhra Pradesh, for the completion of the Nagarjumasagar Dam.

**Shri P. Viswambharan (Trivandrum):** Sir, we are thankful to all the Members who have supported the cause of Kerala in this House. I am aware of the fact that there is a food crisis in the country as a whole. But, is the available food being shared by

all? That is the problem. The latest position of Kerala has been stated by my hon. friend Shri Sreekantan Nair. For the last 10 weeks or so, in Kerala, from the ration shops, the people are given only two to three ounces of rice per adult per day. That is the distribution. Last week, no ration was distributed in about 50 per cent of the area of the State. This week, as has been stated here, even the capital city Trivandrum, is without foodgrains. Is it because of the fault of the State Government that this calamity has come to Kerala? When the southern food zone was abolished, the Central Government promised to supply 75,000 tons of rice every month to maintain the 6 oz ration in the State. If the supply had been made at that rate, during the last 8 months, we should have got 6 lakh tons. But actually we got only 4.15 lakh tons. June, July and August are traditionally lean months of Kerala and we used to get double the ration during that period. But this year only one-third of the ration is being given. During these three lean months, the Government of India supplied 2.42 lakh tons in 1965, 2.29 lakh tons in 1966 and this year only 1.32 lakh tons. Today the Minister of State said that for August there is an allotment of 33,000 tons. But it has been our experience that these promises are never fulfilled. Even if 33,000 tons are given, we will get only a rice ration of 2 to 3 oz. per day.

It is not true to say that the people of Kerala are adamant to get rice and do not want to change their food habits. During the last month, the people of Kerala have eaten more wheat than rice. We cannot do away with rice totally. 2 oz per day is not enough. Due to the sudden change in food habits and taking wheat, diseases have started in epidemic form. In one district alone there was a death toll of 60. Now it must have come to hundreds.

(Shri P. Viswambharan.)

It is also not true that we are not producing rice. The density of population in Kerala is three times the all-India average. With that density, we are producing rice to the extent of 50 per cent of our requirements. If the density of population was the same as the all-India average, we would have been a surplus State. Of course, I admit that none of you is responsible for our high density of population. But that fact is there. Actually we are producing on par with other States and more. A Congress member said the other day that we were speaking as though we were an independent State. It is not so. We are second to none in the matter of patriotism or desire for national integration. But it is the deliberate neglect of the Central Government that is undermining the unity and integration of the country. For 20 years, we have been consistently neglected.

A word about the food policy. Every year the minister has been saying that due to drought or flood in one part of the country or other, there is a difficult food situation. When we got independence in 1947, we were told that there was a deficit of only 10 per cent in food in the country. After 20 years of Congress rule and planning, the deficit continues to be 10 per cent or even more. This situation continues because of lack of a food policy and lack of planning and imagination.

Sir, India is a vast country. There may be floods in one part of the country while there may be drought in another part of the country. Any prudent Government, any prudent administration should take note of this phenomenon and plan giving allowance for such national calamities. There may be international developments. Some allowance should also be given to that. Every year, if

anything happens anywhere in the world, the Minister comes forward and says that since such and such things have developed, say, in Cuba or somewhere, this country should starve. That sort of argument we cannot swallow any more.

We have been advised not to bring in politics in this food problem. We do not want to bring in politics. But I would submit that the Congressmen in Kerala are offering satyagraha before the State Secretariat saying that the State Government is solely responsible for the food crisis in that State. Here is a picture of white-capped Congressmen offering satyagraha before the Secretariat of the Kerala Government. I would, therefore, appeal to Shri Chavan and Shri Jagjivan Ram to advise their followers in Kerala not to bring in politics and they should also not play politics.

Lastly, I would say, Kerala is prepared to share the misery of the country. From the Minister's statement, if I have understood it correctly, it appears the availability of foodgrains is 75 to 80 per cent of the requirements. If that is so, we are prepared to share that shortage. But when people in certain regions of the country eat sumptuously and people in other regions like Bengal, Bihar and Kerala, are asked to take only two ounces or one-and-a-half ounces of foodgrains, then we cannot tolerate that. I would say, it is this policy which would cut at the very root of the unity of India. If this policy is pursued there is no meaning in saying that India is one. I would, therefore, appeal to the Government to rush foodgrains to all the scarcity areas particularly to Kerala to tide over the present crisis.

Some hon. Members rose—

Mr. Deputy-Speaker: Shri Barupal—I have to call one representative

from each State. Then I will call others.

**Shri Jyotirmoy Basu** (Diamond Harbour): Sir, two or three of us tabled Calling Attention Notices as a result of which this debate is being held. So, in all fairness, I would like you to bear that in mind.

**Mr. Deputy-Speaker:** I will try to accommodate, as far as possible, everyone. I know Shri Samar Guha's name was there.

**श्री ए० ला० बाश्पाल (गंगानगर) :**  
यह मानना पड़ेगा कि इस वर्ष कुछ ईश्वर की कृपा हम पर हुई है और मुल्क में वर्षा हुई है। इसलिए हमको भगवान पर भरोसा रखना चाहिए। हमें हमारे जो विदेशी सहयोगी हैं जो कि हमारी अन्न की आवश्यकताओं को पूरा कर रहे हैं, उन पर भी भरोसा करना चाहिये। मैं इस बात को मानता हूँ।

पर अन्न की बातें करिये  
घर की भूख न जान  
घर की भूख जब जावसी  
जो अन्न हाथों प्राय  
जो अन्न हाथों प्राय  
दरिद्र जभी जाए  
जो होवे सन्तोष  
जानिये बैठो जाय ।

मैं राजस्थान से आया हूँ। राजस्थान प्राकृतिक दृष्टि से तीन हिस्सों में बंटा हुआ है। एक तो डेजर्ट एरिया है, एक सिचाई का एरिया है, और तीसरा पहाड़ी एरिया है। जो डेजर्ट एरिया है वहाँ वर्षा नहीं हुई है। जो अन्न उपजाऊ एरिया है, गंगानगर आदि का, वहाँ बाढ़ आ गई है। और खेती नहीं हो सकी है। गंगानगर का किसान बड़ा येहनवी है, बड़ा परिश्रमी है। वहाँ पर बहुत सी जमीन फालतू पड़ी हुई है। उसको काशत के

नीचे घ्राप लाएं। जहाँ पर ट्यूबवेल लगाने की आवश्यकता हो वहाँ पर घ्राप ट्यूबवेल लगायें, जहाँ बिजली देने की आवश्यकता हो वहाँ पर घ्राप बिजली दें। अगर आपने किसानों की आवश्यकता को पूरा कर दिया तो आप देखेंगे कि पैदावार किस कदम तेजी से बढ़ती है। हमारे किसान आपको ज्यादा से ज्यादा अन्न पैदा कर के दे सकते हैं।

मैं यह भी चाहता हूँ कि राजस्थान नहर को घ्राप राष्ट्रीय स्तर पर पूरा करें और जल्दी से जल्दी राजस्थान नहर का निर्माण कार्य पूरा करें।

आपने लाखों रुपया लगा कर सूरतगढ़ फार्म खोला है। उसकी जो व्यवस्था है वह अच्छी नहीं है। उसके पास ही हजारों एकड़ जमीन फालतू पड़ी हुई है और उसमें कोई काशत नहीं होती है। उसके साथ ही हमारी जमीन लगती है। हम अपनी एक बीघा जमीन में पन्द्रह और बीस मन अनाज पैदा करते हैं, लेकिन यह जमीन इसी तरह से पड़ी हुई है, इसमें कोई काशत नहीं होती है। कृषि फार्म के पास सब साधन हैं लेकिन फिर भी इस भूमि में कुछ पैदा नहीं किया जा रहा है। मैं चाहता हूँ कि वहाँ के किसानों को एक एग्रीमेंट करके, कुछ शर्तें लगा कर फार्म में काशत करने के लिए इस भूमि को दे दिया जाए। इस भूमि में अन्न पैदा होगा और देश का उत्पादन बढ़ेगा।

पन्द्रह वर्ष से मैं पार्लियामेंट का मेम्बर हूँ। लेकिन मैं देख रहा हूँ कि जमीन के लिए लोग चिल्लाते हैं और उनकी भूख अभी तक भी नहीं मिटी है। उनको आज तक जमीन नहीं दी गई है। इसकी यहाँ पर भी कई बार माँग की गई है। इस बात को सुन कर कान पक गए हैं। कभी कभी गुस्सा भी आ जाता है। भूमिहीनों को जमीन नहीं द जा सकी है। राज्य सरकारका यह काम है, इसको मैं मानता हूँ। आपने भी इसके बारे में हिवायतें दी हैं। लेकिन मेरा खयाल है कि आपकी

[श्री पन्ना लाल बाहूपाल]

हिदायतों को माना नहीं गया है। पता नहीं क्या कारण है कि भूमि सुधार अभी तक लागू नहीं हो सके हैं। मैं चाहता हूँ कि आप इस और ध्यान दें और भूमिहीनों को भूमि दिलाने की व्यवस्था शीघ्रता से करें।

अन्न वितरण की व्यवस्था भी सन्तोषजनक नहीं है। क्षेत्रीय पद्धति से हमने देख लिया है कि हमें नुकसान हो रहा है। गंगानगर में चना 60-70 रुपये क्विंटल बिक रहा है। वही चना जहाँ पर इसकी जरूरत है जैसे मद्रास के अन्दर डेढ़ सौ रुपये क्विंटल बिक रहा है। यह कौन सा तरीका है। वितरण व्यवस्था भी ठीक होनी चाहिये। यह जो प्राइसिस का डिफेंस है इसको आप ठीक करें।

अब मैं चीनी के सम्बन्ध में कुछ कहना चाहता हूँ। हमारे यहाँ राजस्थान में गत महीनों में हजारों शादियाँ हुई हैं और होती रहती हैं। वहाँ पर तीन रुपये से लेकर पाँच रुपये तक चीनी जितनी चाही मिलती रही है। पता नहीं यह चीनी कहाँ से आती है। हजारों टन चीनी हलवा, पूरी, मिठाइयाँ बनाने में इस्तेमाल हुई है। कहाँ से यह चीनी आती है पता नहीं। इसका साफ मतलब यह है कि लोग चीनी और अनाज दोनों दबा कर बैठे हुए हैं। मैं चाहता हूँ कि इसके बारे में भी आप सोचिए और कुछ कीजिये। वितरण व्यवस्था को आप दुस्त करें।

गंगानगर के अन्दर नहरों में पूरा पानी नहीं मिलता है। पता नहीं पाकिस्तान के साथ जो झंझट आपने कर रखा है वह कब खत्म होगा। जो एग्जिमेंट आपने उनके साथ कर रखा है उसको आप क्यों नहीं तोड़ते हैं। क्यों नहीं हम अपने किसानों को पानी देते हैं। उनके पास हल है, बैल हैं, सब कुछ है। आप उनको पानी दें, आप उनको अच्छे बीज

दें आप उनको खाद दें, तथा दूसरी सहूलियतें दें वे आपको अन्न पैदा करके देंगे और मूलक को खिलायेंगे। वे आपके साथ सहयोग करने के लिए तैयार हैं।

**Shri Jyotirmoy Basu (Diamond Harbour):** Mr. Deputy-Speaker, the food situation in West Bengal is as worse as ever and rice is being sold at Rs 4.50 per kilo, and that too at a time when about 40,000 people have been laid off from different engineering industries. I wonder whether the Central Government is trying to get another famine like that we had in 1943. If something positive is not done soon, there will be another famine in Bengal, similar to the one that occurred in 1943.

What was supplied to West Bengal in 1966 when the Congress Government was in power, when there was some sort of effective levy and there was no famine in two districts as we are having today? They supplied 9,64,900 tons between January to May. This year, when the United Front Government is in power in the State, for the same period, they gave 6,12,000 tons and there was practically no collection of levy. So far as wheat is concerned, we require 43,000 tons per month to meet the demands of the ration cards, for bakeries about 22,000 tons and for the collieries and the hill district of Darjeeling we require 5,000 tons. So, if we get 75,000 tons per month, it will give us a balance of 5,000 tons per month. If we want to give 1 kilo of wheat per head per month, we require 58,000 tons of wheat per month. The Central Government know very well what exactly they are giving us now.

Day before yesterday I had a teleprinter message sent by our Deputy Chief Minister from Writers' Building saying that out of the promised 30,000 tonnes of rice for the months of June

and July they have given us only 15,000 tonnes during the last week of June. We had forced a conference on this Government presided over by the Prime Minister where Shri Shinde was present. I had asked him categorically, "Could I write to the Government of West Bengal saying that you are going to give us the balance that we are entitled to get for the month of June?" Shri Shinde very briskly nodded his head and said, "Yes, yes; it may be 5 or 10 per cent less or more, but you will get it." That quantity has not been given.

In West Bengal, you know, we produce jute and tea. A jute field can be converted into a paddy field and parts of tea gardens can be converted into cereal growing estates. You collect the highest quantum of internal revenue and also foreign exchange out of the produce of West Bengal. Shall we ask the people to convert their jute fields into paddy fields or shall we ask for an anti-tax campaign to tackle this Central Government's obstinacy? We cannot face starvation. We cannot allow another famine to come and overtake us.

The Centre had not been willing to draw up a national food budget or a national food policy because that would have required them to snatch the surplus food from the Congress States which they would not do. What is happening? Kerala or West Bengal are selling their produce abroad and are earning foreign exchange and the resources coming out of that are put on the national budget, national planning which is for the enjoyment of everybody but when food is grown in another State it cannot be used by others. We can be termed as beggars or anything like that, but this is our entitlement and the Centre is liable and responsible to feed West Bengal. They have to do it.

I have got to say a very unpleasant thing. We are convinced that the

Centre is making politics out of food. I shall go to establish it. There is a deep rooted conspiracy. The whole idea was to topple down the non-Congress Government. The Home Minister under the pretext of preservation of law and order tried all the weapons that he could possible have in his at that time. He did not succeed at that time. We do not know what is there in future for us. But now the pressure is from the food front; starve them, the people will go and surround the ministry; they will go and fight and make things difficult for them. . . (Interruption). From the top there is pressure.

**Mr. Deputy-Speaker:** Will starvation be only for non-Congress people?

**Shri Jyotirmoy Basu:** Please allow me to speak.

**Mr. Deputy-Speaker:** Please conclude in two minutes.

**Shri Jyotirmoy Basu.** I am the original mover of this call-attention motion.

I am afraid, that is the position. Now the pressure is from the bottom. The Congress High Command is instructing the organisation in West Bengal to create agitations. Day before yesterday they had held up all the trains on the main line running between Howrah and Calcutta. By a group of squatters led by Congressmen all train movement was stopped. It is pressure from both sides to disband the United Front Government. Do not give them food; if you do not give them food, these are the only two or three months when you can really cash on the situation.

Why I am saying that politics is made out of food is this. Let us see what they have given to Jammu and Kashmir, a State with a population of 35 lakhs. In 1961 they have given 27,000 tonnes of foodgrains, in 1962—44,000 tonnes, in 1963—82,000 tonnes.

[Shri Jyotirmoy Basu.]

in 1964--67,000 tonnes, in 1965--1,51,000. Here is a jurap to preserve the Congress. In 1903, it was 200,000 tonnes. So, from 1964 to 1966, are we to presume that the population has increased by 250 per cent? Will the hon. Minister tell us what is the justification for that? On top of that, the Jammu and Kashmir State has their own produce. We have definite information that this surplus rice is going across the border and I might say that the Jammu and Kashmir Government is involved in black-marketing of foodgrains for which there is so much demand, so much need, in the country. You know it. Why are you giving so much to them? Mr. Tariq, the hon. Member of Rajya Sabha, had clearly stated that you are giving them more rice than what they require. Are you in a smuggling trade to send food across the border?

Then, you have the Food Corporation. I may tell you what they are doing. Rice is going from Andhra to Kerala. At some convenient places, they are declaring that rice as partly soiled or rain-soaked, whatever it is, and selling at Rs. 45 per quintal to local traders and that rice is reaching the consumer at three times the price. The hon. Minister is aware of it. What have they done about it? I suppose they support that sort of a thing indirectly. If what Shri Sreekantan Nair has said is true, that Andhra will sell rice to Kerala—the hon. Minister can either confirm or deny—and that the Finance Minister, the Congress stalwart, at the Centre is not willing to finance and the Andhra Government has no money to buy rice from mill-owners and pass it on to the deserving States, if that is so, I can tell you that the future of our food situation is very gloomy.

श्री शिव नारायण (बस्ती): उपाध्यक्ष महोदय पिछली बार भी फूड पर डिबेट

हुई। मैं उत्तर प्रदेश के उस पूर्वी इलाके को रेप्रेजेंट करता हूँ इस हाउस में जो कि सब से गरीब पोर्शन है। मैं पालिटिक्स डील करने नहीं आया हूँ। मैं फूड मिनिस्टर से कहना चाहता हूँ कि यह जो सफेद हाथी आपने पाल रखे हैं यह आपके सरकारी अधिकारी और यह फूड कारपोरेशन आफ इंडिया यह किसी को कुछ सप्लाय नहीं कर पाते हैं किसी को कुछ नहीं यह दे सकते। लाखों मन गल्ला आपके गोदामों में सड़ जाता है। इससे ज्यादा सबूत और क्या हो सकता है अपनी लापरवाही का और गवर्नमेंट मशीनरी की लापरवाही का? हम को विदेशों में जाकर अपनी नाक रगड़नी पड़ती है वहां से अन्न मंगाना पड़ता है। यह देश वह है जो भूखा रह सकता है। मैं गुप्ता जी का अनुग्रहीत हूँ। उत्तर प्रदेश को जो आपने वायदे किये वह आज तक पूरे नहीं किए। आज नान-कांप्रेसी गवर्नमेंट है उत्तर प्रदेश में। चरण सिंह की गवर्नमेंट है। गेहूँ का उसने इन्तजाम किया। लेकिन पूर्वी इलाके के लोग चावल खाते हैं। तो आप जब केरल को चावल दे सकते हैं बंगाल को दे सकते हैं बंगाल चावल के लिए चिल्लाता है जो चावल पैदा करने वाला देश है। मेरे मित्र बसू ने कहा कि उस पार हो जाता है मैं उनसे एग््रीड हूँ चाहे काश्मीर के रास्ते से जाये चाहे नेफा के रास्ते से जाय, यह स्मगलिंग हो रही है और फूड मिनिस्टर के जो यह सफेद हाथी बंधे हुए हैं इनकी लापरवाही से यह सब होता है। यह चैक नहीं कर पाते हैं। यह हमारे देश के हित में नहीं है। मान्यवर इस मैसेज को मैंने कनवे किया प्राइम मिनिस्टर से कहा कि नेपाल के रास्ते से निकल जाता है। क्या करते हैं हमारे अधिकारी वर्ग?

श्री जगजीवन राम : हुंसते हैं और क्या करेंगे ?

श्री शिव नारायण : हुंस लें, हुंस लें, बाबू जी। यह हुंसने की बात नहीं है। मैं उस जिले से आता हूँ जहाँ जिले जिले में बैन लगा रखा है। गोड़े का चावल बस्ती में नहीं जा सकता। बहराइच का जो बस्ती में नहीं जा सकता.....

श्री जगजीवन राम : हमारे अधिकारी वहाँ हैं ही नहीं क्या फालतू बात कर रहे हो ? उत्तर प्रदेश में फूड कारपोरेशन नहीं है।

श्री शिव नारायण : तो सड़ा कैसे गेहूँ ? पंजाब में सड़ा, दिल्ली में सड़ा। और लोगों को खाने को नहीं मिलता है। तो यह कमी है आपकी या नहीं ? बिलकुल कमी है। उत्तर प्रदेश की गवर्नमेंट मदद कर रही है लेकिन जो हमारा कोटा है वह जरूर दें। जितना आपने वायदा किया है ; मैं उससे ज्यादा नहीं मांग रहा हूँ जितना वायदा किया है उतना ही दीजिये। आज आपके सामने यह आदर्श का अवसर है कि बिना भेदभाव के देश के कोने कोने में 15 सूबों में जो आपने एग्जिमेंट किया है उतना भ्रष्ट भ्रष्ट्य दें। इससे जनता को संतोष होगा और ये जितने छोटे लोग हैं जो हो-हल्ला मचाने हैं इनकी आवाज बन्द हो जायगी। सेन्टर की गवर्नमेंट राज्यों की गवर्नमेंटों की गाइडियन है इसलिये जितना दे सकते हैं ईमानदारी से दें। मैं इन लोगों से भी कहना चाहता हूँ कि हमारे साथ सहयोग करो हो-हल्ला मचाने से काम नहीं चलेगा।

19 hrs.

एग्जीक्यूटिव और कम्युनिटी डेवलपमेंट भी आपकी जिम्मेदारी है। आपने बी० डी० प्रो० को जीपें दे रखी हैं लेकिन इन्होंने कोई काम नहीं किया। गांवों में कोई सड़कें नहीं बनाई कोई पानी नहीं दिया। मैंने कई दफ़ा आपके सामने कहा है कि किसान को खाद नहीं चाहिये फर्टीलाइजर नहीं चाहिये उसे सिर्फ पानी दे दो वह मोटे से मोटा गन्ना पैदा कर के दे सकता है। वे लोग तो

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कलकत्ते के कारखाने की चिमनियों पर गन्ना उगाना चाहते हैं लेकिन हम तो किसान के खेत में उगाना चाहते हैं। मैं फूड कारपोरेशन से कहना चाहता हूँ कि जो कहो उस को करो। कागज के ऊपर जो रिपोर्ट आती हैं वे रिपोर्ट गलत हैं। मैं गांव से आता हूँ इसलिये सही मैसेज आपको देता हूँ। हवा की बात नहीं कहता हूँ। मैं कम्युनिस्टों, सोशलिस्टों या जनसंघियों की तरह से बात नहीं करता हूँ। शर्मा जी ने बड़े जोर शोर से भाषण दिया लेकिन उत्तर प्रदेश और पंजाब में उनकी सरकारें हैं वहाँ कुछ करके दिखाते लेकिन गालियाँ हमको देते हो। जितना मिले उतना मुनासिब ढंग से लो। मैं सरकार से कहना चाहता हूँ कि मजबूती से काम करे यहाँ पर अंग्रेजों की सरकार नहीं है यहाँ पर गरीब जनता की सरकार है और मुझे खुशी है कि खाद्य का महकमा एक गरीब किसान के बंटे के हाथ में है। मुझे पूरी उम्मीद है कि बाबू जगजीवन राम स्वर्गीय रफ़ी ब्रह्मद किदवाई का नमूना पेश करेंगे, बाबू जी थोड़ी हिम्मत करो 6 महीने तक जोनल सिस्टम को हटा दो, जोनल सिस्टम को हटाने के लिये आज सारे देश की मांग है। इसी के कारण पिछले चुनाव में कांग्रेस को शिट-बैक हुआ है। इस के करने से आपका नाम धमर हो आयगा। मैं जोनल सिस्टम का विरोध करता हूँ, पुरजोर विरोध करता हूँ और आपसे कहना चाहता हूँ कि आप इन सक्रिय हाथियों से कह दो कि या तो सही काम करो नहीं तो बर जाओ।

Mr. Deputy-Speaker: Mr. Samar Guha. He will have to be very brief because I have to accommodate so many others. I do not know how long we are sitting....

Shri Samar Guha (Contol): I have been categorically told by the Speaker....

**Mr. Deputy-Speaker:** It is not a question of what the Speaker has said. I am controlling the proceedings now.

**Shri Samar Guha:** I am one of the sponsors of the call-attention, on the basis of which ....

**Mr. Deputy-Speaker:** No no. I have given him a chance out of turn now.

**Shri Samar Guha:** Why out of turn?

**Mr. Deputy-Speaker:** Because he has written to me. Some other name is here, but because he has written to me that he has to go early, I am giving him the chance out of turn. The Speaker has nothing to do with this. The hon. Member has to be very brief.

**Shri Samar Guha:** This is not the way of doing things.

**Mr. Deputy-Speaker, Sir,** I want to start with a note of warning. The situation of starvation and hunger in West Bengal has almost reached the flash point. If this situation is allowed to deteriorate, if the fire of hunger—I am using very strong words—is allowed to explode in the strategic State of West Bengal, it will have disastrous consequences not only in West Bengal but in the whole of India. I am speaking with an element of impatience and anger because I have received hundreds of letters from West Bengal saying that rice is selling there between Rs. 4 and 5 per kilo....

**An hon. Member:** It is available?

**Shri Samar Guha:** Not that it is easily available. You see every year what is happening in West Bengal. Trains are stopped, trains are held up... (Interruptions) I know this is not a very sensible thing. But you know that hunger takes away the wisdom of even the wisest people. Among these squatters, there is no demarcation between Congressmen and non-Congressmen. Hunger has

combined all the people of West Bengal and forced them to demonstrate. They do not know how they are to demonstrate, the pangs of hunger.

West Bengal is normally not a deficit State but it has been created a deficit State. That responsibility also does not lie with West Bengal. As a result of Partition, nearly 40 lakhs of refugees, totalling to 10 per cent of the local population came into West Bengal and West Bengal has had to provide food to these refugees. About 70 lakhs of people or nearly 18 per cent of the local population come from outside West Bengal in search of trade, business or employment in West Bengal and West Bengal has to provide food to this 18 per cent also.

Again, all the jute mills before Partition wherein the East Bengal area; most of the jute fields were in East Bengal area. After Partition, nearly 14 lakhs acres of cultivable field has been diverted for jute production for earning nearly Rs. 200 crores of foreign exchange. Again, 2 lakhs acres have been diverted for tea production which brings in foreign exchange to the tune of about Rs. 130 crores a year. Normally, the deficit in West Bengal is only about 15 to 17 per cent but if we take into account the fact that West Bengal has also got to feed 10 per cent refugees, 18 per cent people from outside, and 12 per cent of cultivable land has been diverted for jute production and 2 per cent for tea production then we shall see why the deficit is there. If only these extraneous factors had not been there, West Bengal would not have been a deficit State but would have been a surplus State to the extent of 21 per cent and West Bengal could feed itself and also give food to the neighbouring States.

Now, what is the demand of the West Bengal Government? Last year, in 1966, when the Congress was ruling in West Bengal, when according to Shri P. C. Sen, there was normal production, the Centre gave 16 lakhs of

tonnes of foodgrains to West Bengal. But this year, what has Dr. P. C. Ghosh of West Bengal demanded? It is not one hundred thousand tonnes more but one lakh tonnes less; they have demanded for 1967 only 15 lakhs tonnes. The Central Government promised 75,000 tonnes of wheat and 50,000 tonnes of rice per mensem. But they have failed to meet that commitment. There is a backlog of 43,000 tonnes already. The West Bengal Government want that immediately this backlog of wheat and rice should be sent to West Bengal; in addition, they want 15,000 tonnes of either rice or wheat for the next three months which are loan months. The total comes to about 105,000 tonnes either of rice or of wheat for the next months. Even if they give only 15,000 tonnes the total would not exceed 15 lakhs tonnes. In a normal year, when the production was good, 16 lakhs of tonnes were given to West Bengal. But in a drought year, when the State is seriously affected by drought, this Government is not prepared to give even 15 lakhs tonnes. Is the demand of West Bengal an unreasonable demand?

I may tell you that you cannot have a better Food Minister than you have got in Dr. P. C. Ghosh who is one of the old guards of the freedom movement. He does not work with the mind of an agitator. Even though he has to face hostile criticism, he is facing it fearlessly, and he is looking at the food problem of West Bengal from a national perspective. If Dr. P. C. Ghosh is going to be discredited, the Government here will have to face the consequences. They have said that they cannot procure food. We do not want to know from where they will get food, from heaven or from earth. It is the Congress Government which has been ruling the whole of this country for twenty years and they have had three Five Year Plans, but if even after these

three Plans they cannot meet the situation in the country which has been hit by just one drought, then who is responsible for that? You are responsible. I will tell you, hunger will not spare you. There are already anti-national elements working in West Bengal who want to take advantage of this food situation to develop a Yennar type of partisan politics. You must have understanding of what is happening in that strategic State of West Bengal. If we will agitate in this House, we will agitate outside, democratically, come what may. That is the only way that we can save West Bengal, that is the only way we can save West Bengal from that type of anti-national activity.

Therefore, I will conclude with repeating that if the Central Government allow hunger to overtake West Bengal, it will spell disaster. That disaster will not spare the Centre even.

**श्री नीतिरत्न सिंह चौधरी (शासनादात):**

उपाध्यक्ष महोदय, जिस देश में 85 प्रतिशत खाद्यान्न के उत्पादक हों और 15 प्रतिशत उपभोक्ता हों वहाँ का शासन केवल 15 प्रतिशत की खाद्यान्न की पूर्ति के लिए परेशान हो इससे बच कर दुर्भाग्य की घात और कोई नहीं हो सकता है। यदि शासन उत्पादकों की ओर ध्यान रखे, उनको प्रोत्साहन दे, यह जोनल सिस्टम व कंट्रोल मिटा दे तो देश की खाद्य परिस्थिति आज नहीं तो निकट भविष्य में हल हो जायगी लेकिन समझ में नहीं आता कि ऐसा क्यों नहीं किया जा रहा है? शासक वर्ग ने अपनी नीति का फल गत चुनाव में देख लिया है सारे देश के बाढ़ मंत्री, उनमें से केवल एक को छोड़ कर, कोई भी चुन कर नहीं आया है फिर भी न जाने वह नीति आज क्यों अपनाई जा रही है? यदि शासन अपनी नीति नहीं बदलेगा तो प्रागे यह

[श्री नीतिराज सिंह चौधरी]

भिखमंगों की शोली लेकर इस शासन को धर कहां कहां घूमना पड़ेगा यह हम नहीं कह सकते हैं। अभी जो खाद्य योजना बनी है उस के अनुमानों के अनुसार सन् 1970-71 तक उसकी खाद्यान्न की पूर्ति हो जायगी। देश स्वावलम्बी हो जायगा, किस हद तक, इसकी अभी कोई जानकारी इस सदन के सामने नहीं आई है। चूंकि मेरे कुछ साथियों ने अपने प्रान्तों के बारे में कुछ सुझाव रखे हैं इसलिए मैं भी मध्यप्रदेश के बारे में कुछ सुझाव खाद्य मंत्री जी के सामने रखना चाहता हूं।

मध्यप्रदेश इस देश का एक ऐसा हिस्सा है जहां देश के पानी का पांचवा हिस्सा है वहां प्रति वर्ग किलोमीटर केवल 73 की जनसंख्या है वहां की भूमि बहुत उपजाऊ है और वहां पर 25.7 मिलियन हेक्टेर्स काष्ठ में भूमि है। वहां पर इतनी नदियां हैं, नर्बंदा घाटी में प्रमोष जलराशि है। यदि वहां ट्यूबवेल्स बनाये जायें, सिंचाई की व्यवस्था की जाय और खाद उपलब्ध किया जाय तो वहां पर इतना अधिक अन्न पैदा होगा कि वह केवल प्रान्त की ही नहीं अपितु मेरे खयाल से सारे देश की कमी पूर्ति कर सकेगा। अभी गत वर्ष में जिन लोगों के पास में खाद और सिंचाई के साधन थे उन लोगों ने औसत पैदावार 3-4 क्विंटल के बदले 30-35 प्रति एकड़ क्विंटल के हिसाब से की है। अब अगर वहां पर 10 लाख एकड़ में सिंचाई और खाद के साधन उपलब्ध हो जायें तो इस अनुपात से कितने अधिक खाद्यान्न का उत्पादन होगा, इसका हिसाब लगाया जा सकता है।

चूंकि समय मेरे पास और नहीं है इसलिए केवल एक मिनट में मैं अपनी बात

समाप्त कर के बैठ जाऊंगा। मुझे खेद के साथ मंत्री महोदय से निवेदन करना पड़ता है कि न जाने क्यों अभी तक केन्द्रीय शासन का ध्यान मध्यप्रदेश की ओर, नहीं गया है। मैं इसके लिए श्री शिन्दे और बाबू जगजीवन राम से प्रार्थना करूंगा कि वह यहां की दशा का खयाल करें और वहां सिंचाई और खाद उपलब्ध करायें।

Shri M. Muhammad Ismail (Mandari): The food position in the country is anything but satisfactory I do not want to go on explaining in all details my views about the causes of the food debacle that has been brought upon the country. Everybody knows, the world knows, that the last 20 years of Congress rule has been responsible for this, and the consequences of their rule have to be borne prominently, particularly, by the non-Congress Governments that have come into being as a result of the last elections.

As the time you have given me is short, I want to say even at the beginning what I wanted to say at the end. Kerala is one of the States that are suffering from this food crisis particularly in an acute manner, and steps to relieve the situation must be taken immediately; very effective, concrete and immediate steps must be taken to avert the calamity the State will be launched into otherwise.

I for my part would give one or two suggestions as to what the Congress Government, if they have the will and if they have the desire to avert this great calamity, might do, and one of them, as has already been pointed out, is that the Government should take every step to acquire, buy, even at a higher price the extra rice which is undoubtedly available in Andhra Pradesh, apart from the stocks of the pro-

curement of the Government of Andhra. The Andhra Government, I am sure, is amenable to the persuasion of the Central Government in this respect, and the Food Minister has more than once said that money was not the consideration at all in this matter of food for the people, and they are prepared to spend any money. The only thing, he said, was finding of the rice. The extra rice is there, and if the Government is prepared to pay a higher price it can be unearthed and it can be made use of by the people who are in very bad need of it. The Government must set about buying that rice even now, even today, because the position is very acute. Things are becoming worse and worse every hour in Kerala. Only this morning you heard that 30 taluks of that State did not have any rice for the last two weeks, and now today Trivandrum and certain other places are deprived of their rice because the other taluks which went without rice for the last two weeks have to be given some rice. That is the desperate position in which that State has been placed. Therefore, food must be found at any cost.

Secondly, the Government of India have allotted 50,000 tonnes of wheat for the month of August to Kerala. I hope they will fulfil at least this promise of theirs. I also hope that they will allot 50,000 tonnes of wheat to Kerala for the month of September. In connection with the allotment of wheat, I want to say that reserving about 20,000 tonnes of wheat for those people who want whole wheat, the other 30,000 tonnes might be converted into bread. It is the Central Government that must do it. They must somehow tide over the lean months. Instead of giving whole wheat to people, they must convert it into bread and issue that bread along with the other ration of rice and whole wheat. In that case people will be able to consume that bread readily and that will be something of an am-

eliorative measure during the lean months. I make this suggestion only for the next two months. I also want to take sometime and say one or two words on long range policy. The state government of Kerala has done everything it can do, to tide over that crisis. People say that it was not taking procurement in Kerala in a serious manner. That is a calumny. The present government has done much more than the previous governments in the matter of procurement. Of the total rice producing area in Kerala more than one-third is held by people who own less than two acres per family. 88 per cent of the total rice producing area is owned by people who have ten acres or less. So, it is not easy to procure in such a state as that. Still, this government has procured in 1966-67 from the 2nd and 3rd crops about 56,000 tons whereas in the last two years procurement was only 43,000 and 44,000 tons respectively from out of the corresponding crops. So the responsibility lies on the Centre and they have deliberately taken upon themselves that responsibility when they abolished the southern zone. If they do not send food, it is their responsibility. In the name of humanity they must not allow that calamity to come; they must not be indifferent to that calamity which is sure to come in that state if there is no help. I do not want to say as Mr. Samar Guha said that the calamity would not stop with that state; it would travel elsewhere. I do not want to say that. That calamity will come—which God forbid—if the government does not take immediate and concrete steps to find more rice for Kerala.

श्री राम किशन (होशियारपुर) :  
उपाध्यक्ष महोदय, दिनों दिन सारे देश की खाद्य समस्या गम्भीर होती जा रही है। ग्रामी मेरे मित्र श्री बसु घोर श्री यशदत्ता जी ने तकरीरों की हैं। उन्होंने केन्द्र को काफी कोसा है। उन्होंने जम्मू काश्मीर की बात भी की है घोर दूसरी बातें भी कही हैं।

[श्री राम किशन]

में धर्र करना चाहता हूँ कि आज सारे देश की जो स्थिति है उसको आप देखें। आज 28 करोड़ की आवादी के ऊपर नान-कांफ्रेस गवर्नमेंटस का राज्य चल रहा है। जहाँ तक सोईंग एरिया का सम्बन्ध है देश का बहुत ज्यादा सोईंग एरिया उनके अन्दर आता है। अगर फार्मर्ज की तादाद भी देखी जाए तो वे भी ज्यादा तर नान कांफ्रेस गवर्नमेंटस जहाँ हैं, वही हैं। अब देखना यह है कि ये जो नान कांफ्रेस गवर्नमेंटस है ये क्या करती हैं। सँटर तो अपनी तरफ से जितनी फँसिल्टिज दे सकता था, दे रहा है, जो कुछ कर सकता है करता रहा है और कर रहा है, जितना पैसा दे सकता है देगा। लेकिन हम सब को खुराक के मामले में नैशनल एसपैक्ट मामले रखना चाहिये। जो भी ट्रेडर हैं, पालि-टिशियन हैं, फ्रेडिटर हैं, एडमिनिस्ट्रेटिव मशीनरी है उन सब को मिल कर इस समस्या पर काबू पाना होगा, इस समस्या का हल इडना होगा। इसके बिना यह मसला हल नहीं होगा।

हमारे बम् साहब ने जम्मू काश्मीर का जिक्र किया है। मैं चाहता हूँ कि आप पिछले तीन सालों के हालात को देखें। अगर उन्होंने इन हालात को देखा होता तो मैं उन से पूछना चाहता हूँ कि क्या यह केन्द्रीय सरकार की जिम्मेदारी है या नहीं है कि वहाँ जितनी हमारी सिक्योरिटी या बोर्डर फोर्सिस है, जितने हमारे वहाँ जवान हैं, उनको खुराक और सब कुछ मुहैया किया जाए। फलडज वहाँ आए, आक्रमण वहाँ हुआ, सब कुछ हुआ। तो क्या यह केन्द्र की जिम्मेदारी नहीं है कि वह जम्मू काश्मीर को अनाज मुहैया करे। मैं नहीं समझता हूँ कि इस में कोई डिसक्रिमिनेशन की बात है।

मैं नहीं समझता हूँ कि यह जो अन्न का मसला है यह तकरीरों से या कौसने से हल

हो सकता है। इससे कोई बात नहीं बनती है। किसी गवर्नमेंट को रिजाइन करने के लिए कहने से या उसको टापल करने से बात नहीं बनती है। देश में जितना प्रोडक्शन होता है, जितना इम्पोर्ट करने की जरूरत है, उसका जो डिस्ट्रीब्यूशन है वह प्रापर है या नहीं है इन सब बातों को देखना पड़ता है। कंट्रोल अगर लगा है तो वह ठीक तरह से लागू है या नहीं इसको भी देखना पड़ता है। किसान को ठीक कीमत अन्न जो वह पैदा करता है उसकी मिल रही है या नहीं इसको भी देखना पड़ता है।

अप्रैल के अन्दर चीफ मिनिस्टर्ज की कांफ्रेस हुई थी। उसके बाद जुलाई में चीफ मिनिस्टर्ज की और फूड एंड एग्रिकलचर मिनिस्टर्ज की कांफ्रेस हुई थी। मैं मंत्री महोदय से जानना चाहता हूँ कि कितना कितना प्रोक्योरमेंट का किस किस स्टेट ने टारगेट रखा था और वह टारगेट किस हद तक पूरा हुआ है, इसको वह हमें बतायें। कितना प्रोक्योरमेंट उन्होंने इस वक्त तक कर लिया है, और कितना और करने की उम्मीद रखती हैं, इसको हाउस को बतायें। इससे पता चलेगा कि जो नान कांफ्रेस गवर्नमेंटस हैं वे कहां तक इस मामले में पूरा उत्तर रही हैं।

जहाँ तक पंजाब गवर्नमेंट का सम्बन्ध है जो उसने प्रोक्योर करने का वादा किया था उसको वह पूरा करने की कोशिश कर रही है। उसने छः लाख टन प्रोक्योर करने के लिए कहा था और मैं आशा करता हूँ कि वह इतना अन्न प्रोक्योर कर देंगी। इसके लिए जरूरी है कि उक्त गवर्नमेंट की ज्यादा से ज्यादा मदद की जाए, उसको ज्यादा से ज्यादा सुविधायें दी जायें। अगर आपने ऐसा किया तो वह ज्यादा

से ज्यादा आपको पैदावार करके दिखायेगी और ज्यादा से ज्यादा प्रोक्वोरमेंट कर के देगी। नान-कांग्रेस गवर्नमेंट वहाँ होते एभी यह मेरा फर्ज है कि मैं इस बात को कहूँ। एक गम्भीर अन्न संकट हमारे देश के सामने है। इसको टैकल करने के लिए हमें सभी सोसिस को टैप करना है, ज्यादा से ज्यादा रिस्पोसिस लगा कर पैदावार को बढ़ाना होगा।

मैं दो तीन बातें और अर्ज करना चाहता हूँ . . .

**Mr. Deputy-Speaker:** You have got only one minute left.

**श्री राम किशन :** श्रीों को आपने दस दस और पंद्रह पंद्रह मिनट दिये हैं और मुझे आप सात घाठ मिनट भी नहीं दे रहे हैं . . .

**Mr. Deputy-Speaker:** You must conclude within two minutes.

**श्री राम किशन :** अगर मैं इर्रैलेंवेंट कुछ कह रहा हूँ तब तो आप मुझे बोलने न दें। मैं बिल्कुल रेलवेंट बात कह रहा हूँ मैं ऐसे प्राविस से आता हूँ जो कि देश की खुराक की कमी को पूरा कर रहा है। मैं कुछ सजैशंस देना चाहता हूँ ताकि देश में जो स्थिति पैदा हुई है उस पर जामू पाया जा सके।

सब से पहली बात तो यह है कि किसानों को उनकी उपज की वाजिब प्राइस मिले। जहाँ तक प्राइसिस का सम्बन्ध है एग्रिकलचर मिनिस्ट्री ने मार्च के अन्दर और अप्रैल के पहले सप्ताह में कीमतें मुकर्रर की थी। जब ये प्राइसिस मुकर्रर की गई उसके एक

सप्ताह के बाद ही खाद की कीमतें बढ़ा दी गई। जहाँ तक कैल्शियम अमोनियम का ताल्लुक है यह नंगल फैक्ट्री में पैदा होता है? नंगल की जो फैक्ट्री है वह ऐसी बाहिद फैक्ट्री है जिस को कम रेट पर बिजली पंजाब गवर्नमेंट सप्लाई करती है। लेकिन जहाँ तक खाद की कीमत का सम्बन्ध है एक ही रात में कैल्शियम अमोनियम नाइट्रेट का दाम 52 रुपये मीट्रिक टन बढ़ा दिया गया कैल्शियम अमोनियम नाइट्रेट (26 परसेंट) की पचास रुपये बढ़ा दी गई। अमोनियम सलफेट की 87 रुपये बढ़ा दी गई। सुपर फासफेट की 52 रुपये बढ़ा दी गई। डायामोनियम फासफेट की 265 रुपये बढ़ा दी गई। एक तरफ आप खाद की कीमत इस तरह से बढ़ाते हैं और दूसरी तरफ किसान से कहते हैं कि वह ज्यादा पैदा करके आपको दे तो यह कैसे हो सकता है। जहाँ तक काश्त-कार का ताल्लुक है कास्ट आफ प्रोडक्शन मालूम करने समय आपको इन सब चीजों का ध्यान रखना चाहिये और इसके मुताबिक उसको आपको कीमत बढ़ा करनी चाहिये।

हाई ब्रिड वैराइटीज के लिए पंजाब के लिये आपने दस लाख एकड़ का एरिया मुकर्रर किया था लेकिन पंद्रह लाख एकड़ में हाई ब्रिड वैराइटीज की साइंग कर रहा है। इसके लिए जितनी फोसिलिटीज चाहियें वे आपको किसानों को देनी चाहियें। पहली तो उसकी जो ट्रैक्टर की जरूरत है उसको पूरा करना चाहिये। पंजाब ने एक ट्रैक्टर की फैक्ट्री की माँग की है और मैं चाहता हूँ कि उसकी इस माँग को आप पूरा करें। आज किसान को चार हज़ार रुपया फी ट्रैक्टर ब्लैक मार्किट में देना पड़ता है। मैं चाहता हूँ कि यहीं आप ट्रैक्टरों का निर्माण करें और उनकी इस जरूरत को पूरा करें। अगर यहीं इनका निर्माण किया गया तो फारेन एक्सचेंज भी आपका बच सकता है।

[श्री राम किशन]

किसानों के जो रिश्तेदार हैं और जो विदेशों में रहते हैं वे भी उन किसानों को यहाँ ट्रैक्टर भेज सकते हैं। अगर वे भेजें तो उन ट्रैक्टरों वगैरह को आप कस्टम्स ड्यूटी से फ्री करें।

हिमाचल प्रदेश में गगरेट के अन्दर एक बड़ी भारी कांग्रेस हुई थी। दस हजार आदमी उस में इकट्ठे हुए थे। 3500 के करीब उस में भीरते थीं। मैं वार्न करना चाहता हूँ कि हिमाचल के अन्दर एक तूफान उठने वाला है अगर आप ने फूड जोन को वहाँ कायम रखा। तो ऐसा एक तूफान उठेगा जिस के ऊपर आप काबू नहीं पा सकेंगे क्योंकि हिमाचल प्रदेश के उस इलाके के अन्दर यह चीज हो रही है जिसका एक एक जवान हिन्दुस्तान की सुरक्षा करता है जो दिन रात एक ए.ए.के के आपकी सुरक्षा कर रहे हैं। इसलिए मेरा कहना है कि फूड जोन को तोड़ने के बारे में गौर करें। मेरी होशियारपुर कांस्टीट्यूएन्सी है वहाँ की सारी ट्रेड तबाह हो गई, सारी एकोनामी तबाह हो गई और वहाँ जो इलाका हिमाचल वाला पंजाब को पानी देता है उस की तरफ भी ध्यान दिया जाय...

**Mr. Deputy-Speaker:** Please conclude now.

श्री राम किशन : मैं तो डिप्टी स्पीकर साहब, बैठ जाऊंगा। लेकिन बाकी लोगों को आप ने दस दस पन्द्रह पन्द्रह मिनट दिए हैं। अगर मैं कोई इर्रैलिबेण्ट बात करूँ तो आप मुझे रोक सकते हैं...

**Mr. Deputy-Speaker:** You will have to conclude now.

श्री राम किशन : मैं बैठ जाऊंगा, एज ए प्रोटेस्ट लेकिन यह बात अच्छी नहीं है।

श्री लक्ष्मण लाल कपूर (किशनगंज) : उपोध्यक्ष महाशय बिहार की खाद्य स्थिति की

गंभीरता के मुतालिक मैं सारे देश के सामने इतिला रखना चाहता हूँ। बिहार एक तरफ जहाँ नेपाल की नदियों से तबाह है वहाँ दूसरी तरफ अनावृष्टि के कारण तबाह है। पिछले दो वर्षों से अनावृष्टि और अतिवृष्टि के कारण जो स्थिति उत्पन्न हुई है वह सब के सामने है। आज उस राज्य में जो अकाल की स्थिति है उस में इतनी परेशानी की जिन्दगी लोग गुजार रहे हैं कि जो बयान से परे है। भारत सरकार से बिहार सरकार ने बार-बार यह माँग की है कि हमें इतना अनाज दो जितने में हम पाँच करोड़ जनता को दोनो समय खिला कर जिन्दा रख सकें। जनवरी से ले कर और आज तक जो खाद्यान्न भारत सरकार की ओर से भेजा गया है वह बहुत ही कम है। जहाँ हमें चार लाख टन माहवार की जरूरत थी वहाँ पर हमें सिर्फ 11 लाख और कुछ हजार टन छः महीने के अन्दर दिया गया है। मैं एक गंभीर बात की तरफ उपाध्यक्ष महोदय, ध्यान दिलाना चाहता हूँ। केन्द्रीय सरकार की तरफ से पिछले जनवरी से जून 1967 तक 11 लाख 67 हजार मेट्रिक टन खाद्यान्नों का आवंटन हुआ। इस से जून 1967 तक 10,91,671 टन का प्रेषण हो सका लेकिन प्राप्त सिर्फ 9 लाख 51 हजार 816 मेट्रिक टन की ही हुई। मैं यह जानना चाहता हूँ कि आपने जो वादा किया कुछ ज्यादा देने के लिए वह नहीं दिया। उसके बाद आप ने एलाटमेंट किया। तो एलाटमेंट जितना किया उतना भी नहीं डिस्पैच किया। लेकिन जितना डिस्पैच किया गया यहाँ से वह भी उतना वहाँ नहीं प्राप्त होता है तो उस में यह कमी क्यों आई? उपाध्यक्ष महोदय, करीब करीब 10 लाख 91 हजार 671 मीट्रिक टन अनाज यहाँ से डिस्पैच हुआ लेकिन बिहार सरकार ने कुल 9 लाख 51 हजार 816 मीट्रिक टन ही प्राप्त किया।

यह एक गंभीर बात है। और यह मेरे प्रॉकड़े नहीं हैं। यह बिहार सरकार के खाद्य और सप्लाय मंत्री श्री कपिल देव सिंह का खत है जिन्होंने मेरे पास यह पत्र भेजा है। मैं जाना चाहता हूँ भारत सरकार के खाद्य मंत्री से कि वह अनाज कहाँ गया? आपने लगभग साढ़े दस लाख टन अनाज यहाँ से भेजा है और इस तरह से करीब करीब 1 लाख 29 हजार 855 टन अनाज गायब है। इस के लिए दोषी कौन है? क्या भारत सरकार इस बात की एनक्वायरी करेगी? इतनी भारी मात्रा में अनाज और उम स्टेट का जिस में अकाल है, जिस स्टेट के लोग भूखों मर रहे हैं जहाँ की जनता दाने दाने को मोहताज है, जहाँ के लोग पत्ते खा कर दिन बिता रहे हैं, जंगली जड़ी खाकर जिन्दगी बिता रहे हैं और कितने ही लोग अनाज के बगैर मर गए जिस को कि बिहार की सरकार ने स्वीकार किया है कि यह लोग भूख से मरे हैं उस स्टेट के साथ इस तरह का बर्ताव कहाँ तक जायज है? हम जानना चाहते हैं खाद्य मंत्री से कि ऐसा क्यों हुआ?

उपाध्यक्ष महोदय, दूसरी बात यह है कि इतनी कमी वहाँ होते हुए भी जून महीने में जो 2 लाख 25 हजार टन अनाज देने का वायदा किया था उस में तीन सप्ताह तक अनाज बिहार सरकार को नहीं दिया गया और जुलाई महीने में 2 लाख टन देने का वायदा किया था जिस में 21 तारीख तक 1 लाख 16 हजार 111 मैट्रिक टन अनाज बिहार सरकार को मिला है। इससे वहाँ सरकारी दूकानों में जो माल जाया करता था वह पूरा नहीं हुआ और वहाँ पर खाद्यान्नों को मूल्य तेजी से बढ़ रहा है। 110 रुपये से लेकर 120 रुपये मन चावल के दाम हैं। और आप जानते हैं उपाध्यक्ष महोदय नार्थ बिहार एक तरफ जहाँ पर बाढ़ से ग्रस्त है वहाँ दूसरी तरफ सूखे से ग्रस्त है। नार्थ बिहार में बाढ़ आई हुई है। वहाँ प्रति वर्ष 50 से लेकर 1848 (A) LSD—12.

60 हजार मैट्रिक टन तक अनाज स्टॉक में रखा जाता था ताकि बाढ़ के मौके पर बाढ़ पीड़ित जनता को दिया जा सके; लेकिन इस वर्ष जून के अन्दर अनाज वहाँ न जाने के कारण और जुलाई महीने में भी कम दिए जाने के कारण वह अनाज समाप्त हो गया और आज वहाँ न अनाज है न कुछ है। आज ऐसी स्थिति है कि नदियाँ उमड़ी हुई हैं, चारों तरफ गाँव जलमग्न हैं। लोगों को अनाज मिलना मुश्किल हो गया है। फेयर प्राइस शाप्स पर अनाज नहीं जा रहा है। इस के लिए दोषी भारत सरकार है।

दूसरी बात कह कर मैं समाप्त करता हूँ। यह अगस्त और सितम्बर के महीने जो होने हैं वह सब से कठिन महीने होते हैं हमारे यहाँ के। यह बहुत कठिनतम महीने होते हैं, बड़ी मुश्किल से कटने हैं। यह आप को मान्य होगा कि हमारे यहाँ मकई की खेती लगी हुई है और धान की खेती अभी लगायी जा रही है। लेकिन यह तो नवम्बर और दिसम्बर के महीने में जाकर कटेगी। तब तक इस वक्त में हम क्या करेंगे अगस्त और दिसम्बर में, इस के लिए हमारे पास कोई उपाय नहीं है। हम केन्द्रीय सरकार से माँग करते हैं और बिहार की सरकार ने बारबार माँग की है, अगस्त चार लाख टन नहीं दते हैं तो कम से कम इन्हीं दो महीनों के लिए 2 लाख 50 हजार टन प्रति माह के हिसाब से हमें अनाज दें अगस्त और सितम्बर के लिए। अगस्त प्रति माह 2 लाख 50 हजार टन अनाज भी दें तो हमारा काम कुछ चल सकता है।

दूसरी बात चावल की कह कर मैं समाप्त करता हूँ। चावल का जहाँ तक प्रश्न है आप जानते हैं कि बिहार के अन्दर ज्यादातर चावल उत्पादन होता है। वहाँ के लोग चावल खाते हैं। हमारे यहाँ गत वर्ष 72 प्रतिशत चावल की खेती मारी गई है जिस के कारण चावल का अभाव है और आज

[श्री राम किशन]

वहाँ चावल मुश्किल से मिल पाता है। ढाई रुपये, पीने तीन रुपये, तेल रुपये किलो चावल बिक रहा है। इसलिए मैं माँग करना चाहता हूँ कि हमारे यहाँ भ्रगस्त और सितम्बर में कम से कम महीने में तीस औंस भी प्रति व्यक्ति को दें तो उसक लिये हमें दस हजार टन चावल चाहिए। तो दो महीने के लिए 20 हजार टन चावल की व्यवस्था आप कर दें। यह आप दे सकें तो दें नहीं तो दूसरे प्रान्तों से लेने की इजाजत दें। इस तरह से हमारी जो कमी है वह पूरी होगी और जो हमारे यहाँ संकट है उस का हल कर के हम पार उतर सकेंगे।

इन शब्दों के साथ मैं माँग करता हूँ कि बिहार में जो भ्रकाल की स्थिति है उसको देखते हुए इन बातों के ऊपर विशेष ध्यान दें और जल्दी से जल्दी हमारी जो माँग है उस को पूरी करें।

Some hon. Members rose —

**Mr. Deputy-Speaker:** Shri Shikre from Goa.

**Shri S. M. Banerjee (Kanpur):** Sir, I have one submission to make. Many hon. Members from different States have spoken. You want to end the discussion today. My suggestion is, if the hon. Minister applies his mind more seriously and replies tomorrow or the day after it would be better. Immediately we do not want a reply.

**Mr. Deputy-Speaker:** We have postponed the other discussion for tomorrow. I do not think it will be feasible. This debate will not be fruitful unless we hear the reply of the hon. Minister. You will have to show patience and sit here.

**Shri S. M. Banerjee:** I am prepared to sit.

**Mr. Deputy-Speaker:** I shall try to accommodate as many as possible.

**Shri Tenneti Viswanatham (Visakhapatnam):** Sir, how long are we to sit?

**Mr. Deputy-Speaker:** If some speakers withdraw I will call the Minister just now. But the question is, everybody wants to speak. I must cover all the areas.

**Shri Tenneti Vishwanatham:** Sir, I wanted to speak on this long ago.

**Mr. Deputy-Speaker:** My object is to see that, as far as possible, all areas are covered.

**श्री मधु लिमये:** मंत्री महोदय का उत्तर मेज़ पर रखा जाय, इस से समय बचेगा।

**Shri Tenneti Vishwanatham:** Even before the debate began, I sent a note.

**Mr. Deputy-Speaker:** I know; wait for your turn.

**श्री शिकरे (गंजिम):** माननीय उपाध्यक्ष महोदय, इस सदन में आज मैं मेरे गोध्रा की डिमकी बजाने के लिये तैयार नहीं था, लेकिन चूंकि इस हाउस में बार बार बंगाल और केरल का नगाड़ा बजाया जाता है, इस लिये बड़ी मजबूरी से आज मुझे बोलना पड़ रहा है। हमारे गोध्रा के लोग बड़े संयमी हैं, उन में बड़ी सहनशीलता है, लेकिन आज खाद्य के मामले में गोध्रा की स्थिति ऐसी हो रही है कि हमें बोलना पड़ रहा है। गोध्रा में जून से हमारे लोगों को चावल नहीं मिला है। गोध्रा का जून का कोटा नहीं मिला, जुलाई का कोटा नहीं मिला, लेकिन इस सब के बावजूद भी मैं यह नहीं कहूंगा कि हमारी गवर्नमेंट जो कुछ करती है, वह हमारे गोध्रा के लोगों को सताने के लिये करती है या वहाँ पर जो हमारी महाराष्ट्रवादी गोमात्तक पार्टी की

सरकार, है, उस को सताने के लिये करती है। मैं ऐसा नहीं समझता हूँ। मैं जानता हूँ कि हमारी सरकार की कुछ मजबूरियाँ हैं, स्वैज कैनल बन्द हुआ, बम्बई में बार बार डाक-वर्कर्स की स्ट्राइक हुई इन सब का असर पड़ता है। इसी सप्ताह में यदि बम्बई में स्ट्राइक न होती तो हमारे गोघ्रा के लोगों को जो पांच सौ टन चावल सप्ताह में वहाँ जाता था, वह पहुँच पाता, लेकिन स्ट्राइक होने से हम को चावल नहीं मिला। मैं जानना चाहता हूँ कि ऐसे संकट के समय में यह किस की जवाबदारी है। जो लोग इस तरह से बार बार स्ट्राइक करते हैं, इस में उनकी भी जवाबदारी रहती है। अगर वह स्ट्राइक न होती तो हम लोगों को चावल मिलता। चावल न पहुँचने से आज गोवा में ऐसी स्थिति पैदा हो गई है कि गोवा में भी 9 ता० को हड़ताल होने जा रही है। आज वहाँ ऐसी परिस्थिति हो गई है कि हम लोगों को हर सप्ताह में जो 120 ग्राम मिलता था, अब 80 ग्राम भी मिलना मुश्किल हो गया है।

मैं एक बात प्रश्न के रूप में आपसे पूछना चाहता हूँ। कल ही गोघ्रा के माइन-प्रोनर्स की एक मीटिंग होगी, उस मीटिंग में एक प्रपोजल दी गई है, वह प्रपोजल ऐसी है कि यदि सेन्ट्रल गवर्नमेंट एलाऊ करे तो हमारे माइन प्रोनर्स जो हमारे यहाँ आयरन-प्रोर, मैंगनीज-प्रोर या ब्लैक-डस्ट निकलता है, जिसकी मांग बहुत ज्यादा है, उस को जापान को दे देंगे और उस कं बाटर्न में जापान हम को चावल सप्लाई करेगा। यद्यपि जापान में ज्यादा चावल नहीं होता है, लेकिन वहाँ के व्यापारियों ने ऐसा प्रार्थना दिया है कि वे जो माल ब्रह्म देश को सप्लाई करते हैं, उस के बदले में हम को चावल सप्लाई करा देंगे। लेकिन आप की परवानगी मिलेगी, तब ही ऐसा हो सकता

है। यदि आप चाहें तो वे आपके पास आकर बातचीत कर सकते हैं और हमारे गोघ्रा के लिये जितने चावल की जरूरत है, उतना चावल हम जापान के द्वारा जरूर ले सकते हैं। मैं प्रार्थना करता हूँ कि मेरे सुझाव पर माननीय मंत्री विचार करेंगे।

अभी कहा गया है कि विजगापट्टम से 500 टन चावल हमारे गोघ्रा के लिये भेजा जा रहा है। मैं उसके लिये आपका अभिनन्दन करता हूँ और प्रार्थना करता हूँ कि जब भी ऐसी कठिनाइयाँ आती हैं और उन्हें हम आपके सामने रखेंगे, तो आप इसी तरह से उन को दूर करने का प्रयत्न करेंगे।

**श्री रणधीर सिंह :** (रोहतक) : ब्रिटीश स्प्रीकर साहब, खास तौर पर मेरे भाई जो केरल से आते हैं, उन को जो बेचेनी है उन से मुझे बड़ी हमदर्दी है और मेरे से ज्यादा हमदर्दी हमारे खुराक मंत्री श्री को है। लेकिन वह महसूस करें कि कांग्रेस हकूमत, हमारे मिनिस्टर साहब, कितनी मुश्किल से, कितनी दयानतदारी से, कितनी मेहनत से, कितनी लगन से इस मसले से देश को निकाल रहे हैं। हम इस बात को महसूस करते हैं कि जिस भाई का हर रोज़ तीन प्रीस राशन काटा जाय, उसका क्या हाल होगा। मैं मिनिस्टर साहब से कहूँगा कि यह भी देश पर एक कलंक है कि जो इतनी शाइनिंग स्टेट है, इतनी पढ़ी लिखी स्टेट है, इतनी इन्कलाबी स्टेट है, जिसका देश की डबेलपमेन्ट में इतना बड़ा हिस्सा है बंगाल जैसी स्टेट, वहाँ के जो वासी हैं, जो नागरिक हैं, उन का राशन काटा जाय। लेकिन भाई दो महीने और इन्तजार करो, भगवान राजी हो गया है, 10 मिलियन टन अनाज पैदा करेगा—हरियाणा और पंजाब, चबराभो नहीं, आपकी

[श्री रणवीर सिंह]

काया पलट कर दी जायगी, दो महीने और इन्तजार करो, लेकिन यह नहीं होना चाहिये कि कांग्रेस को कोसना शुरू कर दो। घम्रेजों के जमाने में पिछले 150 सालों में 61 भ्रकाल पड़े थे, जिसमें चार करोड़ आदमी खतम हो गया था, लेकिन कांग्रेस हुकूमत ने 1947 से ले कर अब तक, मेरे दोस्त तौ में बह कर चाहे कुछ भी कह दें, एक आदमी भी खुराक की वजह से नहीं मरने दिया। भ्रखों रुपया खर्च कर के कहीं से मगाकर, कहीं जाकर, पांव पकड़ कर, चाहे जैसे हो किसी को खाने के बगैर मरने नहीं दिया।  
..... (बबबधान).....

भरै, एक-आध बात सुनना भी सीखो।

दूसरी बात मैं यह कहना चाहता हूँ कि यह जो खुराक का मसला है यह एक नैशनल सब्जेक्ट है। मैं अपने भाइयों से कहूंगा, केरल, गुजरात, पंजाब, हरियाणा मद्रास, बंगाल के भाइयों से कहूंगा कि वह अपने मुख्य मंत्रियों को समझायें कि वे हमारे सेंट्रल के मिनिस्टर साहब के हुकम में चलें।

अगर वे इन के हुकम में चलेंगे तो एक आदमी भी भूख से नहीं मरने पायेगा और कहीं पर भी गल्ले की किल्लत नहीं आने पायेगी, लेकिन वे ऐसा करना नहीं चाहते हैं....

**Shri S. M. Banerjee:** Sir, I rise on a point of order.

**श्री रणवीर सिंह :** मैं तो खतम कर रहा हूँ। इस में प्वाइन्ट ऑफ आर्डर की क्या बात है।

**श्री शिव नारायण :** उपाध्यक्ष महोदय, सदन में कोरम नहीं है।

**Mr. Deputy-Speaker:** The bell is being rung.

I have counted twice and still there is no quorum.

We adjourn till tomorrow at 11 A.M.

19.52 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday August, 8th 1967/Sravana 17, 1889 (Saka).*